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**STANDING COMMITTEE ON
COMMUNICATIONS
(1998-99)**

TWELFTH LOK SABHA

**MINISTRY OF INFORMATION
& BROADCASTING**

**DEMANDS FOR GRANTS
(1998-99)**

THIRD REPORT



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI**

July, 1998/Asadha, 1920 (Saka)

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STANDING COMMITTEE ON
COMMUNICATIONS
(1998-99)

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MINISTRY OF INFORMATION
& BROADCASTING

DEMANDS FOR GRANTS (1998-99)

Presented to Lok Sabha on 14.7.1998

Laid in Rajya Sabha on 14.7.1998



LOK SABHA SECRETARIAT
NEW DELHI

July, 1998/Asadha, 1920 (Saka)

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COMPOSITION OF THE STANDING COMMITTEE
ON COMMUNICATIONS (1998-99)

Shri Somnath Chatterjee — *Chairman*

MEMBERS

Lok Sabha

2. Shri Jay Krishna Mandal
3. Shri K.L. Sharma
4. Shri Mahesh Kumar Mithabhai Kanodia
5. Shri Chandrashekhar Sahu
6. Dr. Chhatrapal Singh
7. Shri Nakli Singh
8. Shri Rajveer Singh
9. Shri Baijnath Rawat
10. Shri Harpal Singh Sathi
11. Smt. Sheela Gautam
12. Shri Somjibhai Punjabhai Damor
13. Shri Giridhar Gamang
14. Dr. (Smt.) Prabha Thakur
15. Shri Madan Vishwanath Patil
16. Shri Dowarka Parshad Bairwa
17. Shri K. Asungba Sangtam
18. Smt. Nishaben Amarsinhbhai Chaudhari
19. Shri Shantilal Parshotamdas Patel
20. Shri T. Govindan
- *21. Shri Rizwan Zaheer Khan
22. Shri P. Rajarethinam

*Nominated to the Committee *w.e.f.* 25 June, 1998 in place of Shri Beni Prasad Verma who has been nominated as Member, Standing Committee on Finance *vide* Bulletin Part-II No. 338 dated 25 June, 1998.

(iv)

23. Shri Surendra Prasad Yadav (Jhanjharpur)
24. Shri Mahendra Baitha
25. Shri Braja Kishore Tripathy
26. Shri Balasaheb Vikhe Patil
27. Shri M. Durai
28. Shri P.C. Thomas
29. Shri A. Ganeshamurthi
30. Shri Surender Singh

Rajya Sabha

31. Smt. Veena Verma
- *32. Vacant
33. Shri K. Rahman Khan
34. Smt. Chandresh Kumari
35. Shri Kanak Mal Katara
36. Shri Shatrughan Sinha
37. Shri Narendra Mohan
38. Shri Dawa Lama
39. Shri K. Kalavenkata Rao
40. Shri Raj Babbar
41. Shri R. Margabandu
42. Shri R.N. Arya
43. Shri Kuldip Nayyar
44. Shri Mrinal Sen
45. Shri Kartar Singh Duggal

SECRETARIAT

- | | | |
|-----------------------|---|-----------------------------|
| 1. Dr. A.K. Pandey | — | <i>Additional Secretary</i> |
| 2. Shri P.D.T. Achary | — | <i>Joint Secretary</i> |
| 3. Shri S.K. Sharma | — | <i>Deputy Secretary</i> |

*Vacancy caused due to retirement of Shri Moolchand Meena from Rajya Sabha *w.e.f.* 4 July, 1998.

INTRODUCTION

I, the Chairman of the Standing Committee on Communications (1998-99) having been authorised by the Committee to submit the Report on its behalf, present this Third Report on the Demands for Grants (1998-99) relating to the Ministry of Information and Broadcasting.

2. The Standing Committee on Communications (1998-99) was constituted on 5 June, 1998. One of the functions of the Standing Committee as laid down in Rule 331E of the Rules of Procedure and Conduct of Business in Lok Sabha is to consider the Demands for Grants of the concerned Ministry/Department and make a Report on the same to the Houses.

3. The Committee considered the Demands for Grants pertaining to the Ministry of Information & Broadcasting for the current year *i.e.* 1998-99 which were laid on the Table of the House on 10 June, 1998. Thereafter the Committee took evidence of the representatives of the Ministry of Information & Broadcasting on 16 & 18 June, 1998.

4. The Committee wishes to express its thanks to the Officers of the Ministry of Information & Broadcasting for placing before it detailed written notes on the subject and for furnishing the information, that the Committee desired in connection with the examination of the subject.

5. The Report was considered and adopted by the Committee at its sitting held on 13 July, 1998.

NEW DELHI;
13 July, 1998

22 Asadha, 1920 (Saka)

SOMNATH CHATTERJEE,
Chairman,
Standing Committee on Communications.

REPORT

DEMANDS FOR GRANTS (1998-99) OF THE MINISTRY OF INFORMATION & BROADCASTING

(a) Introductory

The Ministry of Information & Broadcasting have presented to Parliament two Demands numbering 56 and 57 for the year 1998-99. Demand No. 56 covers expenditure on the Secretariat of the Ministry of Information & Broadcasting and of its Media Units in the Information and Film Sectors. It also contains provision for Grants-in-aid/Budgetary support to the autonomous statutory bodies. Demand No. 57 — Broadcasting services covers expenditure on All India Radio and Doordarshan.

Budgetary Grants : Ministry of Information & Broadcasting

2. The Budgetary provisions for 1997-98 and for 1998-99 are as follows:

MINISTRY OF INFORMATION & BROADCASTING

(Rs. in Crores)

	1997-98					
	Budget Estimates			Revised Estimates		
	Plan	Non-Plan	Total	Plan	Non-Plan	Total
Demand No. 56	61.00*	128.19	189.19	52.35**	144.05	196.40
Demand No. 57	558.80	1478.26	2037.06	466.42	1571.76	2037.98
Total:	619.80	1606.45	2226.25	518.77	1715.61	2234.38

1998-99			
	Budget Estimates		
	Plan	Non-Plan	Total
Demand No. 56	62.53**	158.62	221.15
Demand No. 57	599.40	1763.96	2363.36
Total:	661.93	1922.58	2584.51

*Including IEBR generated by NFDC.

**Including IEBR generation of NFDC and BECIL.

The Plan Outlay and the expenditure for 1997-98 and Plan Outlay for 1998-99 for various sectors is as under:

Sector	(Rs. in crores)			
	Actuals 1996-97	Outlay 1997-98	Revised Estimates 1997-98.	Outlay 1998-99
Doordarshan	350.45	415.60	364.00	449.40
Sound Broadcasting	142.24	143.20	102.42	150.00
Films Media	43.56	42.00	38.26	42.98
Information Media	9.47	19.00	14.09	19.55
Total	545.72	619.80	518.77	661.63

2. The reasons for reduction in RE 1997-98(Plan) for Doordarshan is stated to be mainly due to non-filling up of vacant posts in respect of newly commissioned LPTs/HPTs/M.Cs and P.G.T. Mau Sambalpur and DDK Shimla and non-creation of posts for some LPTs (b) less production of programmes through outside producers (c) non-receipt of RDS paging, C-Band & uplinking equipments, etc. (d) delay in sanction of HPTs Schemes resulting in non-receipt of equipments.

3. The reduction in the Revised Estimates 1997-98 (Plan) for All India Radio was mainly due to (a) slow progress of building works at

New Broadcasting House, Delhi, Panaji Studios and at some local Radio Stations (LRS), non-availability of site for some community radio stations (CRS) and for some LRSs; (b) non-placement of supply orders for equipments for some LRS/CRS because of non-availability of site, and switching announcer and recording consoles because of delayed technology transfer; (c) non-availability of Hard Disc System, R-DAT microphones; (d) delay in ordering equipments for schemes of IX plan yet to be approved; (e) non-receipt of equipments relating to 2x250 KW SW Tr. Khampur, 3 nos. of 10 KW FM Trs. for Bangalore, Shillong and Lucknow, and AC Plants for 3x250 KW SW Tr. Khampur; (f) delay in approval from local body for staff quarters at Rohtak and Jalandhar; and (g) non-commissioning of new stations and non-sanctioning of new software schemes.

4. The shortfall in the Information Sector was stated to be mainly due to delay in construction of National Press Centre as the land is yet to be handed over by CPWD.

5. Shortfall in the Film Sector in Plan outlay is mainly due to delay in construction work of Phase-III of Films Division and delay in construction of nitrate film vaults by NFAI.

For 1998-99, the Plan estimates are Rs. 661.93 crore and non-plan BE Rs.1,922.58 crore. The reason for more allocation for non-plan expenditure is stated to be due to implementation of Fifth Pay Commission Report. As regards the increase in Plan outlay for 1998-99 (Rs. 661.98 crore) against RE 1997-98 (Rs. 518.77 crore) is largely in view of the expansion of various activities in three major areas *i.e.* Broadcasting, Doordarshan and General.

6. In reply to a question about reasons for not achieving the target, the Secretary, Ministry of Information and Broadcasting informed the Committee that the Budget estimates for the year, 1998-99, it is Rs. 661.93 crore from the Plan side and its break-up would show that the bulk of the amount is towards core-sector which is Doordarshan and Akashvani and an amount of approximately Rs. 61 crore is towards the other activities of the Ministry. In terms of the performance for last year, as compared to the revised estimates, would show, in most of the areas the various Media Divisions like D.A.V.P. or field publicity or Song and Drama Division etc., have all achieved targets of their allocated funds in terms of expenditure and also in most cases in terms of their physical achievements. There have been certain areas on

the Films Division side where there have been shortfalls in meeting the financial targets. These are largely on account of the capital expenditure not being done on buildings or equipment due to various reasons beyond the control of the Ministry."

7. As against the proposed annual plan of Rs. 830.63 crore proposed by the Ministry of Information and Broadcasting for the year 1998-99, the Planning Commission approved an outlay of Rs. 661.93 crore for the Ministry. Gross Budget Support is at Rs. 127.6 crore and Internal Extra Budgetary Resources (IEBR) of Rs. 534.33 crore which are to be generated by the Ministry.

8. Asked how Ministry plan to compensate the Schemes which will suffer due to proposed reduction in BE 1998-99, the Ministry submitted that as the Planning Commission approved an outlay of Rs. 661.93 crore, the Ministry of Information and Broadcasting made a provision of Rs. 62.53 crore for Information, Films and Publicity Sector and Rs. 599.40 crore for Broadcasting Sector which was communicated to various Media Units for working out the detailed scheme-wise allocations. The activities to be taken up by the Media Units were finalised as per their priorities *vis-a-vis* the resource availability so as to ensure that major thrust areas and important schemes did not suffer. Priority was given to continuing schemes and only those new schemes which were considered critical for operational reasons were taken up. The schemes lower in the list of priority would be taken up in the coming years.

9. With reduction in plan allocation the provision have been reduced as under:—

(Rs. in lakh)

S.No.	Name of Media Units	Proposed outlay for 1998-99	Approved outlay for 1998-99
1	2	3	4
1.	All India Radio	15600.00	15000.00
2.	Doordarshan	60551.50	44940.00
3.	Song & Drama Division	232.50	182.00
4.	Photo Division	95.50	76.00

1	2	3	4
5.	Indian Institute of Mass Communication	427.50	380.00
6.	Films Division	924.00	525.00
7.	National Centre of Films for Children & Young People	685.00	560.00
8.	Central Board of Film Certification	62.80	61.00

10. With the reduced allocation, the provision have been curtailed in some of the continuing schemes/new schemes and some new schemes have not been taken up due to reduced allocation of the above mentioned media units. In the case of Doordarshan against the proposed outlay of Rs. 60551.50 lakh a sum of Rs. 44940.00 lakh has been approved. Similarly, in the case of Photo Division outlay proposed was Rs. 95 lakh and approved outlay is Rs. 76.00 lakh. In the case of Films Division Rs. 525.00 lakh have been approved against the proposal of Rs. 924 lakh. In reply to a question about the areas in which Ministry of Information and Broadcasting have to make sacrifices in the beginning, the representative of the Ministry informed the Committee that with regard to information media, most of the plans are for upgradation of technology and not so much for increase in the staff. The Ministry would carry new technologies, state of the art technologies to offices situated outside Delhi and simultaneously, one has to upgrade almost all the centres. He further informed the Committee that Ministry do not have much construction activity except the National Press Centre in Delhi.

11. The Ministry has projected an expenditure of Rs. 2584.51 crore (BE 1998-99) against RE 1997-98 of Rs. 2234.38 crore. The increase has been mainly on the Non-Plan expenditure which is due to the implementation of the Fifth Pay Commission report. As regards the increase in Plan outlay in 1998-99 to Rs. 661.98 crore against RE 1997-98 of Rs. 518.77 crore, it is largely due to expansion of various activities on the three major areas i.e. Broadcasting, Doordarshan, Films and Information Media as has been brought out in the succeeding paragraphs. Keeping in view the priorities of the

Ministry, important projects will be affected due to reduced allocation. The Committee feel that increase in the Plan allocation in RE (1997-98) against the original BE of Rs. 619.80 crore is not commensurate with the Plan priorities of the Ministry of I&B and requires to be substantially stepped up.

12. The Committee notes with concern that proposed Plan Outlay for 1998-99 for different media units of the Ministry have been substantially curtailed by the Planning Commission. The Committee also note that major reduction has been made in respect of Doordarshan. Against the proposed outlay of Rs. 60551.50 lakh a sum of Rs. 44940.00 lakh only has been approved. Similarly, in the case of Photo Division outlay proposed was Rs. 95 lakh and approved outlay is Rs. 76.00 lakh. In the case of Films Division Rs. 525.00 lakh have been approved against the proposal of Rs. 924 lakh. The Annual Plan outlay proposed by the Ministry was Rs. 830.93 crore while the Planning Commission has approved only Rs. 661.93 crore for the Ministry with a component of Gross Budget support of Rs. 127.6 crore which is at the last years' level. With the reduced allocation Ministry has been constrained to reduce provisions on most of the continuing schemes/new schemes and some new scheme could not at all be taken up. The Committee is of the view that the reduction of Plan outlay will adversely affect the progress and growth of the various media units particularly of Doordarshan. The Committee, therefore, strongly recommends that more Budgetary allocation be made available to the Ministry to take up important schemes.

(b) Demand No. 56—Information, Films & Publicity Media Units
Song and Drama Division

13. The main function of Song and Drama Division is to create awareness and emotional receptivity among the general public regarding socio-economic ideals and secular ethics. It also helps in facilitating the cultural integration of the country and in boosting the morale of Army Jawans posted in isolated forward areas of the country through healthy entertainment programmes.

14. A sum of Rs. 182.00 lakhs have been provided during 1998-99 against the proposed outlay of Rs. 232.50.

The scheme-wise proposed and approved outlay for Song and Drama Division for Annual Plan 1998-99 is as under:—

CONTINUING SCHEMES

	As proposed by the Ministry	Approved by the Plg. Commission
1. Tribal Centre Ranchi(Pilot Project)	15.00	10.00
2. Sensitive Areas and Inner Line Publicity Scheme	80.00	60.00
3. Sound and Light Unit, Delhi	30.00	30.00
4. Sound and Light Unit, Bangalore	30.00	22.00
5. Programme Designing Units	30.00	20.00
6. Tribal/Hilly/Desert Areas Publicity Scheme	37.50	20.00
7. Capital	10.00	20.00
TOTAL	232.50	182.00

15. It would be seen from above that but for Capital Scheme and Song and Light Unit, Delhi allocation on all the schemes has been substantially reduced.

16. It will also be seen that no provision has been made for new schemes of Song and Drama Division for the last two years *i.e.* 1997-98 and 1998-99.

17. The Committee notes with concern that Plan outlay of Rs. 182.00 lakh have been provided for 1998-99 against the proposed outlay of Rs. 232.50 lakh for Song and Drama Division. Provisions have been reduced on all the continuing schemes but for Sound and Light Units at Delhi under capital sub-head. The main reduction is for Tribal/Hilly areas Publicity Scheme (from Rs. 37.5 lakh to Rs. 20 lakh). The Committee is of the view that publicity should be encouraged so far as hilly/tribal areas are concerned. The Committee is unable to understand the rationale behind substantial reduction

in the case of hilly and tribal areas which require the highest attention. The Committee, therefore, recommends that Ministry should encourage the schemes meant for hilly and tribal areas.

National Centre of Films for Children and Young People (N'CYP)

18. The objectives of N.C.Y.P. include production of good and healthy films for children in India, purchase of such films from foreign countries and dubbing of these films in Indian languages.

As regards production of short films, no target has been fixed for 1997-98 and 1998-99. The reasons for not fixing the target are stated to be that the opportunities for utilisation of short films is very limited unless assured telecast time is available for showing such films.

19. Asked about the reasons for substantial reduction of proposed outlay of Rs.685 to Rs.560 approved, the Secretary, Ministry of Information and Broadcasting informed the Committee that on NCYP, even though the actuals for 1997-98 were Rs.140.61 lakh in the plan, a sum of Rs.560 have been provided for this year.

20. In reply to another query that allocation is inadequate and should not go down the Secretary, Ministry of Information and Broadcasting agreed to increase it.

21. The Committee is concerned to note that allocation for N.C.Y.P. have been reduced to Rs. 560 lakh against the proposal of Rs. 685 lakh which is inadequate. As NCYP is involved in the important activities of producing films for children and young people, the Committee desires that it should not be allowed to go down and efforts be made to increase the allocation at RE stage.

22. A perusal of Performance Budget and Demands for Grants reveals that there are 20 media units under Demand No. 56—Information, Films and Publicity. The Committee enquired whether any exercise has been made or is there any in-built mechanism or process to ensure that funds provided are fully and fruitfully utilised. In reply the Secretary, I&B stated in evidence that Ministry has started reviewing the activities of media divisions and organisations as to how much they had utilised last year and how much they have asked for this year. Besides, the Ministry has also initiated a study to find out whether the media units have fulfilled the objectives for which they were set up and whether some modification is required to make

them more efficient in the current situation. The study has revealed that with the passage of time a certain degree of restructuring may be required.

23. The Committee notes that Ministry has initiated a study to analyse whether various media units under its control have been fulfilling the objectives for which those were set up and to find out whether in the current situation any structural modification is required to make them more efficient. The Committee considers it to be a desirable initiative and would like to be apprised of the findings of the study and also the action taken thereon.

Films Division

24. Films Division was set up with the charter of disseminating information and education through their films, through cinema theatres, by way of news reels or documentary films on issues of national concerns which are socially relevant. In addition to dissemination of information, the Films Division has also been giving a lead to the entire documentary films movement of India. It is taken as the apex body for this movement. Over the years, especially with the advent of television, it is true that the Films Division suffered an identity crisis of the sort, especially on their news front because news became available on a daily basis over television and the Films Division's own news reels or news magazines to an extent lost their currency. Therefore, the Films Division in the last few years tried to seek alternative sources of dissemination apart from release of films through cinema theatres.

25. So, one of the areas in which the Films Division has taken the lead is that it will also make their films through video. This is one of the schemes which has been approved by the Planning Commission also. Films Division will produce films using video technology, not only through celluloid technology, so that the films made by Films Division, whether they are documentary or news reels, can be exhibited over television also. This is one of the major areas.

26. The Committee has been informed that a proposal from Films Division for construction of building for preservation of the archival material was received in May, 1997 for inclusion in the Ninth Plan. The scope of the proposal envisaged construction of a building in the Division's premises at Mumbai with a film archive in the basement having an area of 2000 sq. mtrs. The building would also have a 350 capacity auditorium and a 25 capacity preview theatre.

27. This scheme was not approved for inclusion in the Annual Plan 1997-98 (first year of the Ninth Plan) following discussions in the Planning Commission. Since the approved outlay for Films Division for the Ninth Plan has been fixed at Rs. 25 crore, the present scheme which has an outlay of Rs. 18.23 crore could not be accommodated within the allocated outlay of Rs. 25 crore. However, keeping in view the importance of this scheme the Ministry is reported to be taking up the matter again with the Planning Commission to approve inclusion of this scheme in the Ninth Plan and to provide funds for the same. It has been stated that action to accord sanction to the proposal and to implement the scheme will be taken after the approval of the Planning Commission to the scheme.

28. Asked about the reasons for utilisation of Rs. 16.51 crore only during the 8th Five Year Plan against the allocated a sum of Rs. 34.00 crore, the Secretary Ministry of Information & Broadcasting, informed the Committee that it was due to the non-finalisation and approval of the scheme for construction of three phase building and this being a large chunk, it resulted in non-utilisation of Rs. 11 crore. Further to there was less expenditure on imported items which accounted for Rs. 1.61 crore because the imports could not be done at that time.

29. Again, the scheme of phased replacement of black & white copies with colour films was dropped, and it resulted in non-utilisation of Rs. 4 crore and the scheme for expansion of cartoon film units was also dropped resulting in savings of Rs. 0.50 crore.

30. The Committee observes that the proposal for construction of library building for Films Division to store the materials was not approved for inclusion in the Annual Plan 1997-98 i.e. first year of the Ninth Plan. The Committee further notes that keeping in view the importance of the scheme, the matter is again being taken up with the Planning Commission. The Committee is of the view that Ministry should take up this matter with Planning Commission at the highest level. It is hoped that this scheme will be approved by the Planning Commission and included in the Ninth Plan proposal.

31. The Committee observes that 8th Five Year Plan outlay for Films Division was Rs. 32 crore and the utilisation was only Rs. 16.51 crore and again allocation for Ninth Five Year Plan outlay is Rs. 25 crore. The reason that building plans could not be finalised and approved during the Plan period is hardly convincing. The fact

remains that Films Division could only utilise less than 50 per cent of Plan allocation for 8th Plan. The Committee, therefore, strongly recommends that the Films Division should take suitable steps to utilise the Plan allocation.

Directorate of Advertising & Visual Publicity

32. During the year 1997-98, Plan allocation for DAVP was as under:

Plan

BE 1997-98	RE 1997-98	BE 1998-99
160.00	152.00	144.00

33. It will be seen that Rs. 152 lakh were provided in 1997-98 (BE) as plan outlay and actual utilisation is stated to be Rs. 148.85 lakh in spite of the fact that DAVP was required to curtail its activities due to general elections. However, the provisions for 1998-99 is Rs. 144 lakh which is on lower side.

34. Asked about the complaints grievances by small newspapers about the release of advertisement, a representative of Ministry of Information & Broadcasting informed the Committee that generally they (small newspapers) are getting atleast three advertisements every year and advertisement are classified. DAVP are trying to give them five to six advertisements.

35. The Committee finds that DAVP has incurred Plan outlay of Rs. 148 lakh even though it was asked to stop publicity activities due to general elections in 1997-98 though the allocations were Rs. 152 lakh. The reduced allocation of Rs. 144 lakh for 1998-99 appears to be inadequate and should suitably stepped up keeping in view the need for effective publicity.

The Committee notes that small newspapers are getting about three advertisements every year. The Committee would like DAVP to step up the same and also frame guidelines about the release of newsprint to medium and small newspapers.

Satyajit Ray Film & Television Institute, Calcutta

36. A provision of Rs. 1000 lakh has been made in the Budget Estimates for this Institute during the year 1998-99. The expenditure

incurred during 1997-98 was Rs. 1260 lakh. Asked as to when the Institute will be completed the Committee has been informed that the construction work of the Institute ran into a problem due to some litigation. The contractor who had been engaged for this purpose was having some difficulty and thus the contractor had to be rescinded. A fresh contract was given to another contractor. The old contractor went to the court and got a stay order (in Oct., 1997) on some of the construction. Ministry is contesting and it would come up for hearing at the end of June, 1998.

37. The Committee notes that construction work of Satyajit Ray Film & Television Institute, Calcutta ran into difficulties due to some litigation by the Contractor and the Ministry is contesting the stay order by the Court which was made in October, 1997. The Committee trusts that the Ministry will make utmost efforts to get the stay vacated with a view to accelerating the pace of construction and its early completion.

Directorate of Film Festivals

38. Directorate of Film Festivals promotes Indian cinema internationally through different schemes. Directorate participates in film festivals, cultural exchange programmes, special programmes, etc. Directorate has been giving access to film people to produce and develop international films through international film programmes. Directorate have maintained the budget within Rs. 4 crore which is stated to be inadequate as the Directorate is supporting the entire film activities. Directorate is reported to be keen to develop Siri Fort Centre as the Centre for future cinema activities.

39. Directorate of Film Festivals carries programmes and cultural exchanges all over the country. The Directorate is going to at least 55 foreign film festivals and holding 9 to 10 cultural exchange programme.

40. The Committee learnt that Directorate of Film Festivals is one of the media trying to enter into export market. It is very important for projecting the level of cinematography and so on. Asked to explain the reasons for low allocation for 1998-99 which is Rs. 326 lakh against the BE 1997-98 of Rs. 356 and RE 1997-98 Rs. 345, it was stated that Planning Commission was of the view that Directorate of Film Festivals should find more and more money from sponsorships. The Planning Commission was not willing to increase the allocation for this activity.

41. The Committee notes that through film festivals, the film media can enter the export market. The Committee is unhappy with the fact that Budget allocation for Directorate of Film Festivals has been reduced. A provision of Rs. 326 lakh has been made for 1998-99 against Rs. 356 lakh (BE 1997-98).

The Committee notes that Planning Commission was not willing to increase the allocation for this activity as the Commission is of the view that Directorate should find more and more money from sponsorship. The Committee is of the opinion that no doubt Directorate is in a position to raise resources from sponsorship yet it should not be starved of funds in its endeavour to enter the export market.

Central Board of Film Certification (CBFC)

42. Central Board of Film Certification is mainly responsible for effective implementation of the Cinematograph Act. The Annual Plan 1998-99 of the Board is Rs. 61 lakh for creation of infrastructural facilities for certification of video films and setting up of Regional Offices at Hyderabad, New Delhi, Cuttuck and Guwahati. The Committee pointed out that there are lot of complaints regarding violence, sex, vulgarity in film and what steps are being taken to check it. In reply the Secretary, Ministry of Information and Broadcasting stated that the Ministry would not sit in judgement over the decision taken by the Board. However, the witness agreed with the Committee that now-a-days these films have entered in every room. It is not that one has to take his children to the theatre. These are shown on TV which are witnessed by everybody. He further stated that Ministry is aware that a large section of the people were showing concern over this matter.

43. The witness further stated that the code provides a large number of aspects which must be looked into before a film is given the clearance. There is a feeling among the people that despite having code, the Board had cleared certain films which were found to be offensive. This can only be in the case of individual films and it cannot be across the board in all the films, which are made in the country. The point of the other side is that this aspect should be left entirely to the industry itself by way of self-certification, which has also been done in some of the countries.

44. The Committee notes that there are lot of complaints regarding depiction of sex, violence, vulgarity in our films inspite of the fact that each and every film has been certified under the Cinematography Act by the Central Board of Film Certification. During the course of evidence the Secretary, Ministry of Information and Broadcasting agreed with the Committee that now-a-days the films enter even drawing rooms and bedrooms in almost all houses as these are shown on T.V. and are witnessed by all the members of the family, old and young. Ministry of Information and Broadcasting is also aware that a large section of the people are showing concern over this matter. The Committee takes a serious note of it and consider that provisions of the Cinematograph Act are often not being applied meticulously by the Board. The Committee trusts that with strengthening of Central Board of Film Certification with the provision made in the Budget Estimates, the Board will be in a better position to check depiction of sex, violence and vulgarity in films, which are having very dangerous and deleterious effect on young minds.

Press Information Bureau

45. Approved Plan outlay of Press Information Bureau in 1996-97 was Rs. 490 lakh. The actual expenditure however, was Rs. 83.22 lakh. There was under utilisation on almost all the schemes, but the major shortfall was in the case of National Press Centre at Delhi for which provisions of Rs. 360 lakh was made. Only Rs. 1.66 lakh could be spent on construction of boundary walls. Again in 1997-98 Rs. 22 lakh were provided for this purpose but no expenditure could be incurred. In 1997-98 also, it has been stated in evidence that Rs. 260 lakh provided for this scheme could not be utilised due to problems in getting possession of land allotted by Ministry of Urban Development and during the last three months, the Ministry had almost resolved the problems concerning the land and hoped to get it this year by August 1998.

46. Asked to explain the reasons why during 8th plan only 25 per cent of the outlay has been spent on Modernisation head and 77 per cent on computerisation head, the representative of the Ministry of Information and Broadcasting informed the Committee in evidence that during 8th Five Year Plan there were some problem mainly because these projects were sanctioned late. As the sanction came very late, Ministry could not do the modernisation work. He further informed

the Committee with regard to moderanisation relating to computerisation, in the first three years, there were problems because of the Press Information Bureau offices were located in private buildings. Therefore, Press Information Bureau had to upgrade the buildings and the capital expenditure had to be incurred.

47. The Secretary, Ministry of Information and Broadcasting while further clarifying the above position stated that when proposals are sent to Planning Commission, the Ministry took into account the need-based programme as well as the experience of the previous plan or previous year and problem which came in the way of utilisation.

48. The Committee finds that in the case of computerisation of PIB offices, the financial outlay provided during 8th Plan as well as Annual Plan 1997-98 could not be fully utilised by the Press Information Bureau. The bottleneckss were that most of the buildings are on hire and required major repairs before installation of Computers.

49. The Ministry of Information and Broadcasting had provided Rs. 20 lakh in 1996-97 on the scheme of providing greater mobility in PIB offices for purchasing 6 vehicles. However, no vehicle could be purchased due to ban on creation of posts. Therefore, the Ministry could not proceed ahead and the vehicles were not purchased.

50. The actual expenditure on Modernisation of PIB Extension of Telephone service and on Fax machines was Rs. 60.84 lakh during the 8th Plan against the aggregate outlay of Rs. 237.77 lakh. The plan outlay however was Rs. 769 lakh. Reasons for underutilisation are stated to be that transmission of photo was undertaken through computer equipment and therefore the scheme was not implemented.

51. The Secretary, I&B informed the Committee that during 1997-98, 57.58 per cent have been achieved on computerisation. He further stated that Press Information Bureau had asked Rs. 20 lakh for setting up "Mini Media Centre".

52. Asked to explain the areas Press Information Bureau wanted to reach in rural areas, the witness stated that Press Information Bureau has one branch office at Shillong, two office-cum-information Centres at Kohima and Imphal, and an information centre at Aizawl in North East. These offices need to be upgraded in terms of building facilities as they are in hilly areas and backward areas. While explaining how computerisation would help in those areas, the witness stated that

Press Information Bureau is giving training to media persons free of cost in those remote areas and also in some of the minority languages and this has become very popular and there is a great demand.

53. In reply to a question whether there is any co-ordination between Ministry of External Affairs and Press Information Bureau in the matter of publicity in foreign countries, the Secretary, Ministry of Information and Broadcasting stated that Ministry of Information and Broadcasting is the feeder Ministry in terms of materials. Whenever the SP Division or any other part of the M.E.A. want any information, PIB coordination takes place. It is largely on case by case basis where they want some specific assistance from Ministry side. It is not entirely institutionalised in the sense of very highly structured committees or coordination groups etc. But there is constant interaction with the SP Division and the I&B Ministry on a need based basis.

54. In reply to a question how Press Information Bureau is managing publicity in border areas, the witness stated that in the border areas, PIB do have offices. For instance, PIB has office in Jodhpur and in Sikkim also. Essentially, wherever there is a presence of media, the PIB opens an office. If it is a border area, the Director of Field Publicity goes into the border areas; there are also other SSB units which are very effective in the border areas because what they require is a sustained, long term centre, not just the print media or the visual media. AIR has its own mechanism for publicity. So, PIB opens an office if there is a media presence. If there is no media presence, they will not be able to serve anybody.

55. In reply to a question about opening of office in Raipur, the witness stated that PIB is not having office in Raipur. There was only a proposal but this office could not be opened as the Ministry of Finance did not sanctioned the staff.

56. Asked to explain what action has been taken if somebody misuses the name of PIB, the witness informed the Committee that PIB takes serious note of this because credibility is very important and serious steps are taken. It depends upon the offence of violation. One is warning them that they may not repeat it and if repeatedly somebody does that, serious punishment is to be given. He further informed the Committee that PIB has never taken anybody to the Press Council of India. PIB does it through public relations or interpersonal relation. The witness also informed the Committee that various Department have gone to the Press Council of India.

57. He further informed the Committee with regard to perspective plan of Press Information Bureau, that PIB do have some kind of a medium term plan. Essentially, almost all the media units have to relaunch themselves, keeping in view the new media situation emerging in this country. Today, most of the media in the private sector are upgrading themselves in terms of equipments, PIB also have to have a similar kind of state-of-the-art equipment.

58. Secondly, today the prime need is to train the media persons, not only using their own small bit, but also in association with various associations connected with the media like the Press Institute of India and various regional press associations. PIB have training programmes even in modern technology. For instance, they organise a number of workshops without even a single rupee from anybody. They are organising workshops for the public relations personnel of the public sector undertakings so that they also know what it means today to deal with the media on a variety of issues. This is a very important area. They have taken it within themselves in small way so that one day they will have a public information system. Almost all kinds of information with background materials should be made available to the media.

59. The Committee is unhappy to note that Press Information Bureau could utilise only Rs. 194 lakh out of the approved outlay of Rs. 460 lakh during 1997-98. The reasons for under-utilisation are stated to be *inter-alia* late issue of sanctions, non-sanction of staff and other problems related to FAR which could not be settled even though matter was taken up at the highest level. This is a poor commentary on implementation of Plan projects which are considered vital for efficient and effective functioning of Press Information Bureau.

60. The Committee finds that there is utter lack of co-ordination and also correct information in the matter of preparation of Budget Estimates and ground realities are altogether ignored. Outlay of Rs. 20 lakh has been provided for purchase of six vehicles in 1996-97 and again in 1997-98 in spite of the fact that there was a ban on creation of new posts. The staff could not be sanctioned and therefore the funds lapsed. The Committee trusts that Ministry will take ground realities into consideration while preparing Budget Estimates.

61. The committee notes that computerisation scheme was a non-starter during the early years of the 8th Plan because the buildings

where computer were to be installed were on rent. These had to be modernised first with substantial outlay. Scheme of photo transmission has been dropped as it was no longer necessary. So far as setting up of the mini media centres is concerned the Government did not approve it. Greater mobility also could not be achieved as the staff was not sanctioned. National Council for Journalism Education scheme has not been approved. Similarly, the Press Clipping Division has not been approved. The Committee is, therefore, inclined to believe that many of the schemes were included and provisions made without giving any serious thought to their implementation.

The Committee, therefore, strongly recommend that Government should seriously look into the above problems with a view to removing the bottlenecks.

62. The Committee notes that PIB has 34 offices. There is no proposal for opening up of new offices this year. However, the Committee feels that in the present context, there is an urgent need to open more PIB offices particularly in remote and border areas, specially to counter propaganda by neighbouring countries effectively. There was a proposal to open an office at Raipur but this could not be implemented because Ministry of Finance did not sanction the staff. The Committee takes a serious view that proposal for opening up of PIB office at Raipur had to be abandoned due to non sanction of staff. The Committee therefore strongly recommends that matter may be taken up with Ministry of Finance at the highest level.

63. The Committee notes that there is an inter-action between Ministry of External Affairs and Press Information Bureau in the matter of publicity in foreign countries. In the present context, publicity in foreign countries has assumed added importance to project the nation's view point correctly and effectively in our national interest. The Committee therefore, strongly recommends that Press Information Bureau should interact with M.E.A. for effective external publicity expeditiously.

64. The Committee learns that PIB has one Branch Office at Shillong, two office cum information centres at Kohima and Imphal and another information centre at Aizawl in the North East. These offices need to be upgraded in terms of building facilities as they

are in hilly and backward areas. In border areas, PIB has offices in Jodhpur and in Sikkim. The Committee is concerned to note that as far as the border areas of Nagaland (there are two districts Mon and Tuensang) are concerned publicity is reported to be ineffective. People living in these areas are completely unaware of the latest happenings in Delhi as well as in other parts of the country. The Committee therefore strongly recommends that working in these offices be streamlined and machinery strengthened. Urgent steps should also be taken to upgrade PIB offices in North East as well as in other tribal areas to disseminate the information in an effective manner.

65. The Committee is concerned to note that PIB has not taken matters with the Press Council of India even if its image is tarnished by some one. The Committee desires the PIB to valiantly protect its image and not to shy away from approaching Press Council if such a contingency arises. It is reported that sometimes media publishes comments in the form of so called news-items wrongly discribing the source to be PIB. In such cases, it is the bounden duty of PIB to take effective and strict action to deny its connection, so that public are not at all misled.

Directorate of Field Publicity

66. The Field Publicity Units utilise a variety of publicity formats which include films, photo-exhibitions, oral communication i.e. group discussions, seminars, symposia, debates, declamation contest, essay and calligraphy competitions and rural sports etc. All these programmes are targeted especially to the rural people with a view to involve them in the process of national development.

67. It is seen from the Performance Budget that a sum of Rs. 305.00 lakhs were provided to Directorate of Field Publicity during 1997-98. However, only Rs. 250.39 lakhs could be spent (Anticipated Achievement). Again, a sum of Rs. 273.00 lakhs have been provided in B.E. 1998-99 which is less than the B.E. of 1997-98.

68. It will be seen from the above that the Directorate of Field Publicity could utilise only 84% of the total plan outlay. The Committee also observe that a provision of Rs. 70.00 lakhs was made for opening of new Field Units Schemes and the Directorate could spent only Rs. 22.89 lakhs. Again, a provision of Rs. 43.00 lakh has been made for 1998-99 for the said scheme which is less than the B.E. 1997-98.

69. The Committee takes a serious note of the fact that Directorate of field Publicity could not achieve the targets during the year 1997-98. Against Plan outlay of Rs. 305.00 lakhs the Directorate could spend only Rs. 250.36 lakhs. The Committee also notes that out of the provision of Rs. 70 lakhs made for the scheme "Opening of New Field Units", the Directorate could spend only Rs. 22.89 lakhs. Provision of Rs. 43.00 lakhs made for the 1998-99 is substantially less than BE 1997-98. The Committee would like to be apprised of the reasons for under-utilisation of the financial outlay set for 1997-98 and low budgetary provisions made for 1998-99. The Committee hopes that Directorate will be able to utilise the funds allocated for the year 1998-99. In view of the spread of Doordarshan Kendras all over the country, the Committee also recommends that Directorate of Field Publicity should have better interaction with Doordashan Kendras for effective publicity.

Film and Television Institute of India (FTII), Pune

70. Film and Television Institute of India (FTII), Pune is primarily imparting training in various aspects of film-making. The Institute has two wings, viz., Film Wing and TV Wing. While the TV Wing imparts training to the in-service employees from Doordarshan, the Film Wing imparts training to students in various aspects of film-making.

At present 97 students including 11 foreign students are undergoing training in the Film Wing of Institute.

71. As regards Television Wing, it imparts training to in-service personnel of different categories, mostly from Doordarshan Kendras. During 1998-99, TV Wing will conduct two major courses for Doordarshan staff and there are 72 participants.

The Committee learnt that proposed outlay for Film and Television Institute for 1998-99 was Rs. 729.77 lakh but a sum of Rs. 700.00 lakhs has been approved for the continuing schemes.

72. The Committee note that FTII, Pune had proposed an Annual Plan outlay of Rs. 729.77 lakhs and only Rs. 700.00 lakhs has been approved for continuing scheme. In view of severe shortage of trained personnel to man Doordarshan Kendras and production of films, the Committee strongly recommends, that more funds be provided to Film and Television Institute of India (FTII) Pune so that it can increase intake of students for various courses.

Broadcasting Services

All India Radio and Doordarshan Budget Provisions

Demand No. 57

(Rs. in crores)

1997-98			1998-99					
Budget Estimates			Revised Estimates			Budget Estimates		
Plan	Non-plan	Total	Plan	Non-plan	Total	Plan	Non-plan	Total
558.80	1478.26	2037.06	466.42	1571.56	2037.98	599.40	1763.96	2363.36

Sound Broadcasting (All India Radio) AIR

Sector	Actuals 1996-97	Out-lay 1997-98	Revised Estimates 1997-98	Outlay proposed for 1998-99	Budget Estimates (Approved outlay) (1998-99)
All India Radio	142.24	143.20	102.42	156.00	150.00

73. It may be seen that for Broadcasting Services the B.E. (Plan) for 1997-98 was Rs. 558.80 crores which was revised (reduced) to Rs. 466.42 crores. The B.E. 1998-99 (Plan) at Rs. 599.40 crores is slightly higher than the R.E. (Plan) 1997-98 Rs. 466.42 crores. Similarly in case of provisions for Sound Broadcasting (AIR), the actuals for 1996-97 was Rs. 142.24 crores the B.E. 1997-98 was slightly higher Rs. 143.20 crores which was drastically revised (reduced) to Rs. 102.42 crores. The B.E. 1998-99 is Rs. 150.00 crores against the proposal of Rs. 156.00 crores which is slightly higher than the actuals for 1996-97 Rs. 142.24 crore. The proposal for total outlay of Ninth Five Year Plan is Rs. 1036.00 crores which is much less than the proposal for 8th Plan i.e. Rs. 1134.95 crores.

Performance during Eighth Five Year Plan (1992—97)

74. During Eighth Five Year Plan the total outlay (1992—97) proposed for AIR was Rs. 1134.95 crores which was reduced to Rs. 835.32 crores at approval stage. The actual expenditure was Rs. 655.57 crores.

The overall percentage achievement of financial targets has been reported as 78.48 per cent. The percentage achievement of financial targets in case of S&T Science and software science is 68.07 per cent and 25.07 per cent respectively which is relatively much less as compared with other heads. In case of physical targets of 19 Community Radio Stations the physical achievement is nil. Against the target of 93 Broadcasting Centres only 73 could be set up. Regarding Radio Transmitters the target was 204 and the achievement 167. However in case of target of 12 studios the achievement was 100 per cent (Appendix-I). The reasons advanced by the Ministry for variation are change in priorities, delay in handing over sites by State Governments, lack of infrastructural facilities, difficult hilly terrains, remoteness of the areas, local law & order problem and insurgency.

Performance during Annual Plan — 1996-97

75. For the Annual Plan 1996-97 the outlay approved was Rs. 140.00 crores and the outlay for continuing schemes was Rs. 79.85 crores. The expenditure was Rs. 87.92 crores. Similarly for modernisation and Replacement Schemes the outlay was Rs. 15.25 crores whereas the expenditure was only 14.76 crores. The achievement was setting up of 5 Broadcasting Centres against the target of 11 Centres and 26 Radio Transmitters against the target of 37. The reasons given are, *inter-alia*, change in priorities, delay in acquisition of sites, difficult hilly terrains, remoteness of area, insurgency and slow progress of civil works etc. (Annexure-1A).

Performance during Annual Plan — 1997-98

76. For the Annual Plan 1997-98 the proposed outlay as per Performance Budget was Rs. 135.00 crores and the approved outlay was enhanced to Rs. 143.20 crores which was further revised (reduced) to Rs. 102.42 crores. Out of that the expenditure of only Rs. 98.72 crores was incurred on various schemes. On the side of physical achievements, the performance was as indicated below:—

Sl. No.	Name of scheme	Target (1997-98)	Physical Achievement
1.	Broadcasting Centres	7	4
2.	Community Radio Stations	10	2
3.	Radio Transmitters	9	8
4.	Stereo Channels	2	-

The reasons for shortfall are given as change in priorities, delay in handing over sites by State Governments, lack of infrastructural facilities, difficult and hilly areas and insurgency etc.

77. The approved outlay for Annual Plan 1998-99 for the above stated projects is Rs. 150.00 crores and the proposed physical targets are: Broadcasting Centres-5, Community Radio Stations-8, Radio Transmitters-6, Studio-Nil and Stereo Channel-4. (Annexure-II-A)

Studio Projects

78. On perusal of Performance Budget (1998-99) it has been noticed that for Studio Projects, anticipated expenditure during 1997-98 was Rs.2387.00 lakhs against SBG of Rs. 3422.80 lakhs. Various important studio projects i.e. Shantiniketan, Mandla, Rajgarh, Delhi (Retb-Ph-II), Bhadarwah, Churachandpur, Siliguri, Mumbai (Studio-Ph-II) which were targeted to be completed during 1997-98, have been carried over to 1998-99. Similarly a large number of studio projects which were technically ready and were planned to be commissioned during 1997-98 are still awaiting commissioning like: Calcutta 2nd Stereo, Mumbai 2nd Stereo. Jabalpur CBS, Trivandrum (VB), Bangalore Stereo and Chennai 2nd FM Stereo. The reason given by the Ministry is shortage of staff.

Transmitter Projects

79. Regarding transmitter projects, the Committee was informed that the anticipated expenditure during 1997-98 was Rs. 2708.60 lakhs and the SBG of Rs. 4676.00 lakhs. The anticipated expenditure for 1997-98 was much less than the actuals for 1996-97 i.e. Rs. 3297.42 lakhs. On Performance side, various projects which were planned to be completed during 1997-98 like Jaipur (Stereo), Shantiniketan (FM), Mandla, Rajgarh, Jodhpur (FM), Lucknow (FM), Jaipur (FM), Bhadarwah (FM), Churachandpur (FM), Dhubri (FM), Siliguri (FM) CBS, Coimbatore (FM) CBS and Pondicherry (FM) could not be completed and the same have been carried over to 1998-99. Similarly some other projects which were planned to be commissioned during 1997-98 are still awaiting commissioning like Allahabad (FM), Jammu (CBS), Twang (MW), Ranchi (FM VB), Calcutta 2nd FM Channel, Jabalpur (FM) CBS, Mumbai 2nd FM Channel, Trivandrum (FM) VB, Bangalore (FM) Stereo etc. The reasons for non completion as stated are re-invitation of tenders and delay in completion of infrastructure etc.

Staff Quarters

80. During study tour conducted by the Committee, it was observed that staff members at various stations were facing hardships due to non-availability of staff quarters. The Ministry has informed that during 1997-98 the SBG for staff quarters was Rs. 548.95 lakhs which was enhanced to Rs. 598.30 lakhs (RE). The target fixed was 189 staff quarters the achievement was construction of 128 staff quarters. The BE 1998-99 is Rs. 967.80 lakhs. The Committee has been further informed that the satisfaction level after completion of 8th Plan Schemes would be 32 percent for normal stations and 52 percent for difficult stations depending upon availability of funds.

Training Institutes

81. Two training institutes at Chennai and Mumbai were planned to be set up and commissioned during 8th Five Year Plan but the same could not be completed. The reason is stated to be paucity of funds. The Ministry in its reply has stated that the schemes (training institutes) had to be relegated to lowest priority. During 9th Five Year Plan also these schemes have again been deferred and no provision has been kept for the same in Annual Plan 1998-99. Under the Research and Training head the actuals for 1996-97 was Rs. 166.08 lakhs which was drastically reduced to Rs. 72.30 lakhs during 1997-98. The provision for 1998-99 is Rs. 130.00 lakhs.

Staff Shortage

82. As regards to shortage of staff the Committee has been informed that 11 FM projects and 7 Transmitters and other projects are technically ready but could not be commissioned for want of staff. The details have been given in Annexure No. IV, V & VI.

83. The Committee has noticed that Budget Provisions for Broadcasting Services for 1997-98 (Plan) was Rs. 558.80 crores (BE) which was drastically reduced (revised) to Rs. 466.42 crores (RE). In case of Sound Broadcasting (AIR) the Actuals for 1996-97 was Rs. 142.24 crores. The BE for 1997-98 was Rs. 143.20 crores. It was also drastically reduced to Rs. 102.42 crores (RE). The Ministry had submitted proposal to the Planning Commission for approval of outlay of Rs. 156.00 crores for the Annual Plan 1998-99, however only Rs. 150.00 crores have been approved. The Committee is

seriously concerned to note that the Budget Provisions for Broadcasting Services have been sharply reduced which in real terms turns out to be much less than what was provided in the previous year implying that there was hardly any growth.

84. The Committee notes that the proposed VIII Plan outlay for All India Radio was Rs. 1134.95 crores which was drastically reduced to Rs. 835.32 crores at approval stage. The expenditure was much less at Rs. 655.57 crores. The overall percentage of achievement was only 78.48 percent, which is less than that anticipated. The achievement in case of Science and Technology (S&T) was 68.07 percent and in case of Software Science only 25.07 percent. Against the target of 19 Community Radio Centres, not even a single Community Radio Centre has been set up. Against the target of 93 Broadcasting Centres only 73 could be set up and only 167 transmitters were installed against the target of 204. The Committee is constrained to observe that this performance has been extremely unsatisfactory. It is imperative that the Ministry makes concerted and more serious efforts to improve the performance. The reasons given like change in priorities, delay in handing over sites by State Governments, lack of infrastructural facilities, difficult terrains, remoteness of area, insurgency, reinvasion of tenders etc. are not convincing. The Ministry should set targets realistically after taking into account the difficulties and once the targets are laid, all out efforts should be made to realise them.

85. The Committee is concerned to note that during Annual Plan 1996-97, the achievement was discouraging as only 5 Broadcasting Centres were set up against the target of 11. Similarly 26 Radio Transmitters were installed against the target of 37. During 1997-98 though the proposed outlay of Rs. 143.20 crores was reduced to Rs. 102.42 crores at RE stage, yet the actual expenditure was only Rs. 98.72 crores. The Committee notes with concern that the performance in this respect also was disappointing indicating gross inefficiency as only 4 Broadcasting Centres against the target of 7 could be completed. Similarly, 2 Community Radio Centres against the target of 10 and 8 Radio Transmitters against the target of 9 could be installed. In the case of Stereo Channels, the performance was nil as not even a single Stereo Channel was provided against the target of 2. The slow progress in implementation of these projects is highly deplorable. The reasons advanced like change in priorities, delay in handing over of sites by State Governments, lack

of infrastructural facilities, remoteness of area and insurgency etc. are not at all acceptable. The Committee is seriously concerned at the tardy implementation and urges expeditious completion of the projects.

86. The Committee is also distressed to note of the non-performance in the sector of Studio and Transmitter Projects. The SBG for Studio Projects during 1997-98 was Rs. 3422.80 lakhs which was revised to Rs. 2387.00 lakhs. As regards performance, nearly 8 important Studio Projects which were targeted to be completed during 1997-98 could not be fully completed and have been carried over to 1998-99. Similarly, nearly 6 Studio Projects which are technically ready are still awaiting commissioning as there is shortage of staff.

87. In case of Transmitter Projects also the anticipated expenditure is Rs. 2708.60 lakhs only against the SBG of Rs. 4676.00 lakhs. Nearly 13 Transmitter Projects could not be completed and have been carried over to 1998-99. Similarly 9 Transmitter Projects which are technically ready could not be commissioned during 1997-98. The Committee takes serious note of it. The Committee apprehends cost over-run in these cases of delayed execution of projects. The Ministry should streamline its executive and monitoring machinery and take other necessary measures to expedite the completion of these projects.

88. The Committee is constrained to note that for Staff Quarters the SBG was Rs. 548.95 lakhs in 1997-98 which was enhanced to Rs. 598.30 lakhs (RE) but only 128 staff quarters were constructed against a target of 189. Training Institutes at Chennai and Mumbai which were planned to be commissioned during 8th Plan have been abandoned. The Committee also notes with serious concern that the Ministry has relegated these schemes to lowest priority during 9th Plan and no provision has been made for training institutes during 1998-99. The Committee considers that provisions for amenities like staff quarters and facilities like advanced training institutes are basic ingredients for development of human resources and the same are vital to improve the performance of staff. As such the Committee strongly recommends that these facilities should be accorded high priority and adequate Budget provisions be made for the same. Committee is of the view that staff should be kept abreast with the latest developments in the field of technology and requisite training imparted to them at frequent intervals. Their knowledge and technological efficiency should be kept updated.

89. The Committee is also seriously concerned that though 18 projects (11 FM projects and 7 transmitter and other projects) are technically ready, they could not be commissioned for want of staff. Besides, 10 operational projects are also facing shortage of staff, 123 posts are short at STI(T) Bhubaneswar. Commissioning of projects in North East Zone is held up for want of sanction of 58 posts and 5 Community Radio Stations are pending commissioning for shortage of 11 posts. It is a matter of grave concern that costly assets are allowed to rust for want of requisite staff. The assets created at huge cost have not at all benefited the society. Therefore, the Committee strongly recommends that the Ministry of Information & Broadcasting should give serious consideration to it and take up the matter with the Ministry of Finance at the highest level to get additional staff sanctioned.

90. The Committee cannot but take serious note of the fact that there are extensive shortfalls in targets and that the Ministry is not at all serious about implementation of the projects. The Committee strongly recommends that the progress of implementation of projects should be strictly monitored and responsibility fixed for not achieving the targets.

Doordarshan (DD)

91. Plan outlay and expenditure during 1997-98 and Budget Estimates for 1998-99 are as under :

(Rs. in crores)

Sector	Actuals 1996-97	Outlay 1997-98	Revised Estimates 1997-98	Outlay proposed for 1998-99	Outlay Approved (BE) 1998-99
Doordarshan	350.45	415.60	364.00	605.51	449.40

92. The Ministry of Information & Broadcasting had submitted a proposal to the Planning Commission to sanction Rs. 605.51 crores for Doordarshan for Annual Plan 1998-99. The Planning Commission has approved only Rs. 449.40 crores.

Performance during 8th Five Year Plan (1992-97)

93. During 8th Plan, the original (revised) outlay was Rs. 2300.00 crores, the aggregate of outlay of Annual Plans (1992-93 to 1996-97)

was Rs. 1370.82 crores, and the expenditure incurred Rs. 1262.34 crores (92.09%). The approved outlay for continuing schemes, Modernisation & Replacement, S&T Science, Installation/Staff/Machinery, Software Science was Rs. 57808.00, 16526.00, 910.00, 5579.00, and 2622.00 lakhs respectively whereas the expenditure was much less i.e. Rs. 41252.00, 11832.00, 619.00, 4903.00 and 656.00 lakhs respectively (Annexure-I) Performance in physical terms was as under :

Name of Scheme	Physical targets (1992-97)	Physical Achievements (1992-97)	Percentage of Achievement
1. TV Production Centres	20	16	80%
2. HPTs	58	25	43%
3. LPTs	273	286	105%
4. VLPTs	106	104	98%

94. The reasons for lower performance given by the Ministry are non-receipt of imported and other Engineering equipments and slow progress of tower works etc.

95. The outlay proposed for 9th Five Year Plan are much less as compared with 8th Plan. It is Rs. 1648.34 crores for Doordarshan. (The original (revised) outlay for 8th Plan was Rs. 2300.00 crores).

Annual Plans—1996-97 and 1997-98 As per Brief on Plan Performance

96. As per brief on Plan Performance during Annual Plan 1996-97 the total outlay (Plan) for Doordarshan was Rs. 34038.00 lakhs and expenditure Rs. 35024.85 lakhs.

Transmitter Projects

97. The breakup of outlay during 1996-97 for Transmitters and Studios as per brief on plan performance, was Rs. 8196.00 lakhs and Rs. 8805.00 lakhs respectively, the expenditure was Rs. 11964.04 lakh & Rs. 6808.22 lakhs respectively. The targets were completion of 8 HPTs, 79 LPTs and 72 VLPTs. However, the physical achievement is reported to be 1 HPT, 27 LPTs and 22 VLPTs (Annexure-II). During 1997-98, the approved outlay for Doordarshan was Rs. 41560.00 lakhs and

expenditure Rs.34057.53 lakhs. The outlay for Transmitters & Studio projects was Rs. 16644.00 lakhs and Rs. 9823.00 lakhs respectively and the expenditure was Rs. 10966.83 lakhs and Rs. 12651.59 lakhs respectively. The targets laid were 11 HPTs, 59 LPTs, 64 VLPTs and 13 studios. However, the achievements were 6 HPTs, 69 LPTs, 43 VLPTs and 4 studios Annexure-III. The approved outlay for 1998-99 for such projects is Rs. 44940.00 lakhs against the proposed outlay of Rs. 60551.50 lakhs and the targets are 9 HPTs, 60 LPTs, 34 VLPTs and 13 studios. (The outlay for Transmitters as Performance Budget, 1998-99 has been shown as Actuals for 1996-97 Rs. 10479.35 lakhs, SBG 1997-98 Rs. 13831.75 lakhs, RE 1997-98 Rs. 11783.21 lakhs and BE 1998-99 Rs. 10795.50 lakhs). A large number of transmitter projects like 300 M.tower at Bhuj, 59 LPTs, 64 VLPTs, HPTs at Fazilka, Churachandpur, Rajamundry, Calicut, Kathua, Hussan and other towers and building projects which were planned to be completed during 1997-98, could not be completed and these works (in various stages of completion) have been carried over to 1998-99. The reasons for non-completion have been stated as delay in construction works and insurgency etc.

98. On a query of the Committee the CEO Prasar Bharti explained that the power of the transmitter depends on the density of the population to be covered. In urban conglomerate or when several towns are together they install high power transmitter which has a radius range of about 100-120 Kms. But in respect of area which are sparsely populated or which are isolated areas they cover it by LPTs or VLPTs. The hilly and shadowy areas are covered by VVLPTs.

Studio Projects

(as per Performance Budget 1998-99)

99. The capital outlay for Studio Projects as per Performance Budget (1998-99) (Plan) during 1996-97 was Rs.5376.22 lakhs, (actuals) BE 1997-98 Rs.8145.00 lakhs and R.E. Rs.7955.18 lakhs. The outlay provided in the BE 1998-99 is Rs.6921.00 lakhs. The Committee was informed that 14 Studio Projects at Allahabad, Vijayawada, Pune, Nagpur, Sambalpur, Shantiniketan, Trichur, Gangtok, Varanasi, Jagdalpur, Bhawani-Patna, Gawalior, Indore and Nagpur, which were planned to be completed during 1997-98 could not be completed and the same have been carried over to 1998-99. The reasons for non-completion have been stated to be delay in completion of building works and certain other items of works like air-conditioning and lighting etc.

Renewal and Replacement of Equipments

100. During a Study Tour the Committee learnt that the performance of employees at various Studios particularly in the North-East, Mumbai, Trivandrum, Chennai, Bangalore and Calcutta was affected because of use of obsolete and outdated cameras and other equipments since modern equipments were not made available to them inspite of several requests/reminders. The sanctioned Budget Grant for 1997-98 for this purpose was Rs.16.53 crores, it was revised to Rs.22.25 crores and the actual expenditure was Rs.44.72 crore. For the year 1998-99 against the Budget proposals of Rs.58.00 crores only Rs.34.96 crores have been sanctioned.

101. Similarly under the minor head Renewal & Replacement of equipments the SBG 1997-98 (Plan) was Rs.3084.25 lakhs, R.E. Rs.3171.69 lakhs and for 1998-99 the B.E. is Rs.5620.50 lakhs. The targets were fixed to renew/replace various equipments during 1997-98 like order and receipt of KCK 40 cameras and allied equipments, renewal/replacement of transmitter equipments at various places, replacement of window AC plant for HPTs and LPTs, replacement of diesel generators at HPTs and commissioning of Earth Stations at Jalandhar and Patna etc. The same works could not be completed during 1997-98 and have been carried over to 1998-99.

Staff Quarters

102. As regards construction of staff quarters as stated earlier several complaints were received during study tour that staff were facing much hardship due to non-availability of staff quarters particularly in difficult areas like North East. The funds for staff quarters were Rs.281.81 lakhs (actual), Rs.422.82 lakhs (RE) during 1996-97 and 1997-98 respectively. Staff quarter projects at Leh, Barmer, Banda, Luingleh and Jammu which were required to be completed during 1997-98 could not be completed.

Staff Training

103. Staff Training Institute at Lucknow has been inaugurated but its actual imparting of training to Engineers is yet to be started for want of sanction of teaching staff. On a query relating to shortage of staff during the course of evidence CEO Prasar Bharti stated that there were two problems, one was that manning was done on the basis of

old norms. Though technology and the norms have changed, the employees insist on sticking to the old norms. So what they have done was to entrust a study to Administrative Staff College at Hyderabad to prescribe new, scientific and rational norms. That would become a court of appeal for them. Then the Prasar Bharti Board might be able to enforce the new norms and reduce the staff. For example, where 12 people were posted, the actual requirement was only five because the equipments like the cameras, recorders have changed. Secondly, they have to make fresh recruitment. When the power to recruit would be given to them they would resort to recruitment of extra staff also.

Shortage of Staff

104. The Committee has been informed that there is shortage of 5892 posts in various categories of staff due to which a large number of projects as detailed in Annexure VII are awaiting commissioning and some operational projects are also facing difficulty for want of staff.

105. In response to another query of the Committee relating to shortage of staff and resources, the representative of the Ministry during evidence stated that the Ministry of Finance has observed that the norms for transmitters, *vis-a-vis* the staff were very much on the high side because of technological developments. Therefore, they wanted to reduce the staff. They took a view that they would sanction only 50 percent of staff demanded. Moreover, the practice in the Government is that the administrative Ministry sanctions the projects but that does not have the power to sanction even the post of a peon for that project. On the top of that from the Seventh Plan to the Eighth Plan, the Budgetary support has been considerably reduced. In the Seventh Plan they had the budgetary support from the Ministry of Finance to the extent of 89 percent and DD and AIR were expected to raise 11 percent of their plan resources. In the Eighth Plan, because of change in the policy perceptions in the Planning Commission and the Ministry of Finance, the position has been totally reversed. The Budgetary support of 89 per cent has been reduced to 11 per cent and the Ministry's (I&B) own generation of resources to 89 per cent. The Ministry tried to raise those resources through certain commercial activities of both DD and AIR, but it could not reach those targets. During the Eighth Plan the Plan outlay for Broadcasting Services was Rs.3434 crores and the actual expenditure turned out to be Rs. 1920

crores only as the required resources through commercial activities could not be raised. Therefore, the CEO pleaded that there is a very substantial case for enhancing the budgetary support for Broadcasting Services. Similarly, for 1997-98 the BE was Rs.558.80 crores which was revised downwards to Rs.466.42 crore reportedly because of non-availability of resources through commercial earnings. In the Budget for 1998-99 the non-plan support is shown as Rs.1763.96 crores which in real terms is only Rs.900 crores as the Ministry are supposed to raise Rs.800 crore on their own.

106. In response to a query by the Committee that what will be the thrust areas in view of the resources constraint the Secretary Ministry of Information & Broadcasting stated that whatever projects were started in 8th Plan would have to receive first priority and the new schemes would be taken only subsequently and future extension of schemes would be made by Prasar Bharti.

107. Asked about the coverage of North-East by Doordarshan, the representative submitted that coverage by Doordarshan is 80 percent of the population and by AIR 94 percent of the population of the North East. It was further contended that the Ministry proposed to cover cent percent of the population but there are budgetary constraints, staff shortage and obsolescence of equipment which are coming in the way.

Tribal Sub Plan

108. During the course of evidence the Committee drew attention of Government representatives to the 12th Report of the Committee wherein it had recommended to take up formulation of Tribal Sub-Plan as a part of over-all strategy of the IX Plan and to take up specific schemes for the benefit of tribals. The Committee further asked whether the Ministry have any separate tribal sub-plan and earmarked funds for tribal areas as in case of North East and Jammu & Kashmir. In reply, the representative of the Ministry submitted that as regards the requirements of tribal population, they have taken a note of it. However, the Ministry does not have a separate tribal sub plan within their Plan. He explained that the primary reason for it is that the transmission network is not divided into tribal and non-tribal areas. However, wherever setting up of transmitters or stations is taken up, the needs of tribal population are definitely kept in view. The Ministry has made available a list of Doordarshan network in TSP districts (Annexure-VIII).

109. In relation to mandate of the Prasar Bharti the Committee observed that though Prasar Bharti is a commercial organisation yet developmental aspect should be given proper emphasis. Asked in this context, the representative of the Ministry explained that the Prasar Bharti will remain cent percent commercial but it will continue to remain a public service broadcasting corporation and would pay special attention to the field of education, support to literacy, culture, rural development, health, family welfare, science & technology etc.

110. During evidence in reply to another query of the Committee, the Chief Executive Officer of Prasar Bharti submitted that regarding the operational side, the Board is of the view that it should be Prasar Bharti, AIR and Doordarshan who have a substantial element of activist programmes. Section 12 of the Prasar Bharti Act contains 16 provisions outlining the mandate of the Prasar Bharti. So their emphasis has been on improving the credibility of the news and current affairs programmes, giving greater emphasis on socially relevant programmes and sensitive issues of concern to the people, then reducing the element of low grade entertainment as projected by Mumbai based films. The Board is reported to have persuaded about 30 leading films producers to start making programmes for them on sponsored basis.

111. The CEO further submitted that the allocation of funds with regard to both Plan and Non-Plan expenditure were exceedingly inadequate. For example, out of Rs.650 crore of Non Plan allocation for Doordarshan in Prasar Bharti Rs.400 crores went to pay and allowances and Rs.2.50 crores to electricity Bills. The assets with the Prasar Bharti are worth Rs.55000 crores. Due to rapid development in technology, the equipments have to be upgraded. In regional Kendras, the taxi owners have stopped giving taxis on hire because their bills were not paid. At some Kendras even drinking water is not available. Buildings are badly in need of repair. The Prasar Bharti which is supposed to be a commercial organisation was in the red from the start. The Board had asked for additional funds. They have to again sit with the Planning Commission and emphasise those points. The Board considers Tripura, Guwahati, Jammu & Kashmir as priority areas. It would also ensure to broadcast and telecast programmes across the border. For that they not only require transmitters but also hundred per cent housing facility for the staff otherwise they would not go there.

112. In response to a query relating to funds for Jammu & Kashmir and North Eastern States the representative submitted that for North East 10 per cent and for Jammu & Kashmir 6 per cent of the entire allocations are provided. Those funds would be spent primarily on providing uplinking facilities. For the North East the Board has submitted a proposal for 100 per cent coverage. A plan for Rs. 225 crores was formulated for it and separate funds were asked. For Jammu & Kashmir, a plan of Rs. 65 crores was submitted. These funds are proposed to be spent primarily to ensure wider coverage of those areas. There is a plan to provide uplinking facilities to all capitals of North Eastern States and to Jammu & Srinagar. It has already been provided in Guwahati. At present terrestrially 70.4 per cent area of Jammu & Kashmir and 81.5 per cent of population of North Eastern States is reported to have been covered. However, a few States have got lesser coverage particularly Arunachal Pradesh (44.7 per cent).

113. The CEO of Prasar Bharati submitted further that due to inadequate resources the expansion/upgradation programmes mainly in these areas could not be fulfilled. In foreign countries, AIR signals are not even clearly audible. Doordarshan is also not available there whereas Zee TV can be seen anywhere in Europe and other countries. The Prasar Bharati has its International Channel but its coverage needs to be improved. They have to set up radio transmitters in friendly countries and hire more transponders for international coverage by Doordarshan. The Prasar Bharati Board has already submitted schemes to Ministry of External Affairs in this regard. The demand and the response that they are getting from abroad is tremendous but due to lack of resources the required facilities could not be made available.

114. The CEO further stated that in February 1998, Internet was introduced and in the first week itself there were seven and a half lakh users, which indicates the demand for Indian information abroad. There is need to strengthen this sector considerably and proposals in this connection have been sent to Ministry of External Affairs with a view that they should also participate in incurring this expenditure, at least 50 per cent of it, because it would serve primarily their objectives.

115. The CEO further informed the Committee regarding neighbouring countries and stated that whereas we receive signals from Bangladesh and Pakistan the Board has not been able to cover those countries effectively by installing powerful transmitters in border areas. So here again there was stated to be a need to invest a lot of funds

for strengthening border coverage which is a very high priority item in view of national interest. Alongwith expansion, consolidation of these facilities is also needed to be emphasised equally.

116. The Committee enquired about the action Plan of the Government relating to celebration of 50th Anniversary of Independence. The representative of the Ministry stated that Rs.100 crores have been earmarked for celebration of 50 years of Independence and in addition, Rs. 6 crores have been spent on it from Non Plan funds.

117. The Committee has also received following suggestions and representations from Members of Parliament and public to make improvements in the working of Electronic Media :

- (i) More news bulletins in regional language should be introduced to be telecast for border, hilly and remote areas.
- (ii) The AIR/DD Kendras should be strengthened and better equipped for compilation and telecast of international news and specific allocations of funds made for that purpose.
- (iii) The timing of news should not be changed for the sake of telecast of live matches and advertisements.
- (iv) There should be proportionate relationship between advertisements and programmes.
- (v) Programmes should be reviewed and upgraded periodically.
- (vi) In FM Channel, regular staff should be given chance to manage and operate it.
- (vii) Wasteful expenditure should be identified and checked. Artists should be provided staff cars instead of giving taxi fare.
- (viii) Specific Funds should be earmarked for tribal area schemes.

118. The Committee is deeply concerned to note that during the 8th Plan, Doordarshan could not fulfil the target of installation of 58 HPTs. It could install only 25 HPTs. The target for TV Production Centres was 20 but the achievement was 16 production centres only. The slackness in installation of HPTs is highly perturbing. The

reasons advanced by the Ministry for slack performance are non-receipt of imported and other engineering equipments and slow progress of tower works. The Committee are not at all impressed by such excuses. It is of the view that with timely corrective steps, the pace of progress could have been accelerated. Mere 43 per cent achievement is highly deplorable. The Committee would like to be assured that the Ministry has devised corrective steps to overcome the bottlenecks so far as the implementation of the IX Plan targets are concerned.

119. The Committee further notes with concern that during 1996-97 the performance in relation to installation of HPTs, LPTs, VLPTs and Studios was very dismal. Against the target of 8 HPTs, 79 LPTs, 72 VLPTs and 5 Studios, only 1 HPT, 27 LPTs, 22 VLPTs and 1 Studio could be installed. Similarly during 1997-98 also which happens to be the first year of the 9th Plan, the performance is not at all satisfactory. Against the targets of 11 HPTs, 64 VLPTs and 14 Studios, only 6 HPTs, 43 VLPTs and 4 Studios could be set up. Although the Ministry was able to install 69 LPTs against the target of 59 LPTs, this is no consolation as LPTs are no substitute of HPTs which have wider area coverage, higher power and requires longer completion/gestation period. The Committee feels that serious efforts are required to be made for timely completion of HPT and Studio projects. HPTs should be further extended in other areas and the capacity of LPTs & VPTs upgraded.

120. The Committee further notes with concern that there is continuous decline in allocation of funds for various Doordarshan Projects particularly studios and transmitter projects. During Eighth Plan the original outlay was Rs. 2300.00 crores which was reduced to Rs. 1345.32 crores at approval stage. During Ninth Plan the original outlay has been reduced to Rs. 1648.34 crores. The utilisation of funds during Eighth Plan was Rs. 1262.56 crores only. The Committee trust that the Ministry will streamline the processes so that the financial outlay is fully utilised during 1998-99. During 1997-98, as per Performance Budget 1998-99, the SBG for Studio Projects was Rs. 8145.00 lakhs (Plan) which was revised to Rs. 7955.18 lakhs. During 1998-99 the BE has further been reduced to Rs. 6921.00 lakhs. Similarly, for Transmitter Projects, the SBG 1997-98 was Rs. 13831.75 lakhs which was reduced (revised) to Rs. 11783.21 lakhs (RE 1997-98). The BE 1998-99 has further been reduced to Rs. 10795.50 lakhs. No doubt budgetary constraints are there. Yet the Committee

wants the Ministry to arrange for the budgetary short-fall from its own generated non-lapsable funds. Planning Commission should also be prevailed upon for higher allocations keeping in view the importance of High-Power Transmitters and other infrastructural facilities in information sector. It is obvious that time over-runs will necessarily lead to cost over-runs. In physical terms, seven important projects like 300M Tower at Bhuj, HPTs at Fazilka, Churachandpur etc. which were planned to be completed during 1997-98 could not be completed on schedule and have been carried over to 1998-99, which is a matter of grave concern. The Committee is also of the view that setting up of VLPTs in certain areas in place of HPTs is not really serving the objectives as national programmes are hardly relayed with effective signals by the VLPTs. Thus, the objective of dissemination of information to far off difficult areas is defeated. The Committee also recommends that adequate and balanced budgetary provisions should be made for installation of transmitters.

121. The Committee also notes with concern that studios at various places viz. North East, Mumbai, Trivandrum, Chennai, Bangalore and Calcutta, have cameras and other equipments which have become obsolete and require urgent replacement with latest equipments, as they are badly affecting production quality of programmes. The Budget provisions made for the purpose are grossly inadequate though the actual expenditure was much more. The RE 1997-98 was 31.71 crores and the expenditure Rs. 44.72 crores. During 1998-99 only Rs. 56.20 crores have been allocated against the demand of Rs. 58.00 crores. Keeping in view the importance and magnitude of the problem, these funds are inadequate and required to be substantially enhanced.

122. The Committee is further constrained to note that during 1997-98 the achievement in the sector of renewal and replacement was much less than the target. Renewal of transmitter equipments, replacement of window AC plant for HPTs & LPTs, replacement of diesel generators at HPTs etc could not be taken up at the required pace. The Committee is at a loss to understand how such simple works as replacement of window AC plant, replacement of diesel generators etc. could not be carried out inspite of availability of funds and had to be carried over to the current year.

123. The Committee is seriously worried to note that there is shortage of 5892 posts of staff in various categories in Doordarshan

resulting in non-commissioning of various projects which have already been completed and retarding performance of various operational projects. The Committee strongly desires that the matter may be taken up with the Ministry of Finance at the highest level to sort out the problems in this regard.

124. The Committee is of the view that provision of basic amenities like staff quarters, transport services and facilities like advanced training institutes have a direct bearing on the performance/output of the staff and as such should be given due priority. Adequate number of Training Institutes should be set up in each region so that required number of trained personnel are available. Adequate funds are required to be allocated for this purpose and implementation should be streamlined and strictly monitored to adhere to the schedule. The Committee finds that there is shortage of staff quarters in various cities.

125. The Committee is also concerned to note that provision of adequate training facilities has not been made for DD personnel. In North-East, the staff have to go to Bangalore for training and there too seats are limited. At Lucknow, training Institute is not functioning for want of teaching staff. The controversy relating to old and new norms requires urgent solution as it is retarding the training process.

126. The Committee observes that there are conflicting view points held by the staff and the Government. While the Government considers that because of technological upgradation staff requirement should be reassessed and reduced, the staff side insist on old norms for manning transmitters and studios. While not going into the merits of old and new norms which has to be decided by experts, the Committee emphatically points out that in this tug of war costly machinery and equipments have been allowed to be damaged and the country has not at all gained by the costly investments made in transmitters, studios & Cameras. This is a sad commentary on the functioning of important services like studios and transmitters of Doordarshan Kendras.

127. The Committee takes note of the fact that considerable propaganda is made against the country by media and sources abroad as a result, the peace in our border areas is being affected. The Government media must be able to meet such propaganda effectively. Apart from the better quality of programmes, more resources should

be made available. The Ministry should realistically plan for better transmitters, wider coverage, more advanced equipments and incorporation of latest technology. The Committee is distressed to note that even after 50 years of independence, certain parts of the country are not being properly and equally served by the Broadcasting Media. While metro cities are better served, other areas particularly the rural and remote areas are not adequately covered. The people of North-East and other border areas for example, feel that they are being neglected and the Government is not serious enough to bring them on par with other regions. Such a feeling should no longer be allowed to prevail. The Transmission power in Border, hilly and remote areas should be enhanced considerably.

128. The Committee is deeply concerned with the quality and credibility of news, socially relevant programmes and sensitive matters which are of concern to the nation. The coverage of Jammu & Kashmir, North East, border areas, neighbouring countries and other foreign countries and Internet facilities all are equally important. The Committee considers them vital and as high priority areas. However, Broadcasting media is being starved of funds. It has been asked to raise funds of a magnitude which it cannot. Thus, this sector is seriously being neglected while it has assumed greater importance in the changed environment. There is need to effectively counter the unfriendly propaganda in and outside the country. The Committee strongly recommends that there should be rapid expansion of broadcasting media and adequate financial and physical resources should be provided for it without further loss of time.

129. The Committee also recommends to the Ministry to take action in relation to the deficiencies in Electronic Media Programmes/ Projects as stated below:

- (i) Introduction of more news bulletins in regional languages for border, hilly and remote areas.
- (ii) Strengthening of DD/AIR Kendras and make them better equipped for compilation and telecast of international news and allocate specific funds for that purpose.
- (iii) The timing of news should not be changed for telecasting of live matches/advertisements.

- (iv) Follow a proportionate relationship between programmes and advertisements.
- (v) Review and upgrade programmes periodically.
- (vi) Give chance to regular staff in managing and operating FM channel.
- (vii) Identify and check wasteful expenditure.
- (viii) Allocate specific funds for execution of tribal area schemes.

NEW DELHI;
13 July, 1998

22 Asadha, 1920 (Saka)

SOMNATH CHATTERJEE,
Chairman,
Standing Committee on Communications.

MINISTRY OF INFORMATION & BROADCASTING

SCHEME-WISE DETAILS OF OUTLAYS, EXPENDITURE, PHYSICAL TARGETS AND ACHIEVEMENTS OF MEDIA UNITS DURING THE EIGHTH FIVE YEAR PLAN

(Rupees in lakhs)

Sl No.	Name of the Media Units (Details of the Schemes)	Financial Details of Schemes					Physical Implementation of Schemes					Reasons for Variation, if any
		8th Plan outlay 1992-97	Aggregate of outlays of Annual Plans 92-93 to 96-97	Actual expenditure from 1.4.92 to 31.3.97	Percentage achievement of financial targets	Reasons for Variation, if any	Physical Targets (1992-97)	Physical achievements 1992-97	Percentage achievement of physical targets	Reasons for Variation, if any		
1	2	3	4	5	6	7	8	9	10	11		
A. PRASAR BHARATI												
I. All India Radio												
1.	Continuing Schemes	54304.00	57806.00	47252.00	81.74%		B. Centres (93)	73	78.49%		Due to change in priorities, delay in handing over sites by State Govts., lack of infrastructure facilities, difficult hilly terrain & remoteness of areas, local law and order problems and insurgency in some states.	

1	2	3	4	5	6	7	8	9	10	11
2.	New Schemes including Modernisation & Replacement Schemes	55639.00	16526.00	11832.00	71.60%		Radio Transmitters (204)	167	81.62%	
3.	S&T Schemes	1552.00	910.00	619.00	68.02%		Studios (12)	12	100.00%	
4.	Installation, Staff, Machinery & Equipment	--	5529.00	4903.00	88.68%					
5.	Software Schemes	2000.00	2622.00	656.00	25.02%		Community Radio Stations (19)	--		
6.	Charged	--	137.00	295.00	215.32%					
	Total	113495.00	83532.00	65557.00	78.48% (Overall)					
II. Doordarshan										
1.	Continuing Schemes	54906.00					TV Production Centres (20)	16	80%	(incl. 2 interim set up at Sanitniketan)
2.	Replacement Schemes	32761.00					HPTs (58) LPTs (273)	25 286	43% 105%	(incl. 4 interim set up)

1	2	3	4	5	6	7	8	9	10	11
3.	Augmentation & Modernisation	13834.00					VLPTs (106)	104	98%	
4.	Software Schemes including Human Resources	22500.00								Figures within brackets indicate targets for 8th Plan.
5.	Satellite & Regional Service	24604.00								
6.	Extension of Coverage	63808.00								
7.	Other Schemes including production Facilities	17588.00								
	Total	230001.00	137082.00	126234.00	92.09%					
		(Say 230000.00)								

FOR ITEM NOS. 1 (VIII) AND 1(IX) OF ANNEXURE TO LOK SABHA
SECTT. OM NO. 11/1/CC/98 DT. 28.4.98

Name of the Media/units Name of the scheme	1996-97						
	Approved outlay	Exp.	Physical target	Physical achieve- ment	Reasons for shortfall	Co-relation between phy. and fin. targets	
1	2	3	4	5	6	7	
A. PRASAR BHARATI							
I. All India Radio							
1. Continuing Schemes	7985.00	8792.00	B. Central	11	5	—	
2. Modernisation & Replacement Schemes	1525.00	1476.00	Radio Transmitter	37	26	Due to change in priorities, delay in handing over sites by State Govts., lack of infrastructure facilities, difficult hilly terrain and remoteness of area, local law and order problems and insurgency in home States.	
3. New Schemes	2754.00	2083.00	Studios	2	2		
4. S&T Schemes	178.00	229.00					
5. Installation, Staff, Machinery & Equipment	1181.00	1113.00					
6. Software Schemes	300.00	140.00					
7. Charged	77.00	64.00					
Total	14000.00	13897.00					

1996-97

Name of the Media/units Name of the scheme	Approved outlay	Exp.	Physical target	Physical achieve- ment	Reasons for shortfall	Co-relation between phy. and fin. targets
1	2	3	4	5	6	7
II. Doordarshan						
1. Transmitters Schemes	8196.00	11964.00	HPTs LPTs VLPTs	1# 27 22	Non receipt of imported ENG cameras & its associated eqpt. Slow progress of tower works of HPTs at Jodhpur, Rajahmundry and Balasore.	
1. Studios	8806.00	6808.22	4+1\$\$	1\$	Delay in completion of building works.	
3. Misc. Works schemes	5498.00	4404.35			Less expenditure in building modification of LPTs due to slow progress.	
4. Revenue Expenditure	11500.00	11711.75			Less expenditure for staff quarters at site of DDK, Lucknow based on actual cost paid.	
5. Charged	38.00	136.49			Delay in receipt of Diesel Generator sets, Measuring eqpt. and computer accessories, etc.	
Total	34038.00	35024.85				

\$Interim set-up.

\$\$Permanent set-up in replacement of Interim set-up.

MINISTRY OF INFORMATION & BROADCASTING

Scheme-wise Approved Outlays & Physical Target & Achievements for Annual Plan 1997-98 and Physical and Financial Targets for Annual Plan 1998-99

Sl. No.	Name of the Media Units (Details of the Schemes)	Approved Outlays (1997-98)	Expenditure	Target 1997-98	Physical achievements	Reasons for shortfall	Co-relation between phy. & fin. targets	Approved outlay 1998-99	Physical targets 1998-99	(Rs. in lakhs)
A. PRASAR BHARATI										
I. All India Radio										
1.	Continuing Schemes	10534.00	7193.00	Broadcasting Centres	7			7503.00	Broadcasting Centres	5
2.	New Schemes including Modernisation & replacement Schemes	1750.00	732.00	Community Radio Stations	10			5497.00	Community Radio Stations	8
3.	S&T Schemes	278.00	196.00	Transmitters	9			0.00	Radio Transmitters	6
4.	Installation, Staff, Machinery & Equipment	1308.00	1572.00	Stereo Channel	2			1600.00	Studios Stereo Channel	Nil
5.	Software Schemes	400.00	125.00					350.00		
6.	Charged	50.00	54.00					50.00		
	Total	14320.00	9872.00					15000.00		

ANNEXURE-III

Sl No	Name of the Media Units (Details of the Schemes)	Approved Outlays (1997-98)	Expenditure	Target 1997-98	Physical achievements	Reasons for Co-relation between shortfall phy. & fin. targets	Approved outlay 1998-99	Physical targets 1998-99
1	2	3	4	5	6	7	8	9
								10
Prasar Bharati								
II. Doordarshan								
1.	Transmitters Schemes	16644.00	10966.83	HPTs 11 LPTs 59 VLPTs 64	6 69 435	Non receipt of imported ENG cameras and its associated equipment. Slow progress of tower works of HPTs at Calicut, Rajahmundry and Fazilka & Bhuj. Delay in completion of building works. Less expenditure in building modification of LPTs due to slow progress. Less expenditure for staff quarters. Delay in receipt of Diesel Generator sets. Measuring equipment and computer accessories, etc.	14375.00	HPTs 1 LPTs 60 VLPTs 34
2.	Studios	9823.00	12651.59	13 studios	4 studios		10427.00	13 studios
3.	Miscellaneous Works Schemes including Machinery & Equipment and Establishment	4233.00	3568.96				7698.00	
4.	Revenue	10860.00	6878.21				12440.00	
		41560.00	34857.59 (Tentative)				44548.00	

#Substantially completed.

PROJECTS TECHNICALLY READY

Projects	Tech. Ready since	Capital Cost (Rs. in lakhs)	Staff	
			Proposed	Sanctioned
1	2	3	4	5
FM Projects				
1. Delhi 2nd FM Channel 5 KW FM Tr.	Mar., 97	310.60	35(14)*	—
2. Jammu (J&K) CBS 2 x 5 KW FM Tr.	Mar., 97	282.40	6(1)*	—
3. Aligarh (UP) Relay 2 x 3 KW FM Tr.	March, 98	276.88	(11)*	—
4. Ranchi (Bihar) CBS 2 x 3 KW FM Tr.	June, 95	257.20	(7)*	—
5. Calcutta (WB) (2nd FM Ch.) 5 KW FM Tr.	Oct., 95	310.00	31(13)*	—
6. Bombay (Mah.) (2nd Stereo) 5 KW FM Tr.	Sept., 96	310.00	41(16)*	—
7. Jabalpur (MP) (CBS) 2 x 5 KW FM Tr.	Nov., 96	368.90	20(4)*	—
8. Bangalore (Kar.) (Stereo) 2 x 3 KW FM Tr.	Mar., 95	397.00	(16)*	(3)*
9. Trivendrum (Ker.) VB 2 x 5 KW FM Tr.	April, 96	294.10	12(10)*	—
10. Madras (TN) (2nd FM Chan.) 5 KW FM Tr.	Oct., 96	310.00	18(-)*	—
11. Visakhapatnam (Andh. Prd.) 2 x 5 KW FM Tr. (CBS)	June, 97	358.55	17(6)*	—

1	2	3	4	5
OTHER PROJECTS				
1. Allahabad (UP) 2 x 10 KW MW Tr.	Dec. 94	194.20	(9)*	(5)*
2. Tawang (Arunachal) 10 KW MW Tr.	Jan. 96	210.37	(25)*	(5)*
3. Kurseong 1 KW MW Tr. (Reg. Serv.)	Aug. 95	57.00	combined proposal with 50 KW SW Tr.	
4. Kurseong 50 KW SW Tr. (upgd.)	Feb. 97	418.85	(8)*	—
5. Ranchi 50 KW SW (upgd.)	Feb. 98	549.38	(4)*	—
6. Williamnagar (Megh.) CRS	Jan. 98	65.00	11(6)*	—
7. Bhubaneshwar RSTI (T)	April 98	1202.3	123(41)*	—

*The figure in the Brackets indicate Engineering Component.

**DETAILS OF TECHNICAL POSTS AGREED IN
PRINCIPLE BY MINISTRY**

AIR Project	Min. Order No. & Date	Posts Agreed in Principle	
		Sr. Engg. Asstt.	Engg. Asstt.
1. Panaji (Goa) 2 x 250 KW SW Tr.	5/2/94-B (P) (ii) Dt. 25.6.97	3	4
2. Bangalore 2 x 5 KW FM Tr.	5/23/93-B (P) Dt. 23.7.97	4	—
3. Bijapur (Karnataka) 2 x 3 KW FM Tr.	5/22/94-B (P) Dt. 18.9.95	1	2
4. Jowal (Meghalaya) 2 x 3 KW FM Tr.	-do-	1	2
5. Cochin LRS (VBS)	5/31/94-B (P) Dt. 24.6.97	1	1
6. Kullu (HP) 2 x 3 KW FM Tr. Relay Centre	5/20/93-B (P) Dt. 4.10.95	—	4
7. Kodaikanal (T.N.) 2 x 3 KW FM Tr.	5.18.93-B (P) Dt. 5.10.95	1	—
8. Puri (Orissa) 3 KW FM Tr.	6/12/95-B (P) Dt. 17.4.96	—	2
9. Jabalpur (M.P.) Type-I (R) Studios	5/31/93-B (P) Dt. 6.10.97	—	3
10. Allahabad (U.P.) 2 x 10 KW MW	5/15/94-B (P)	2	—

Subject : Creation of Posts for STI(T), Bhubaneswar

S.No.	Name & Designation of the Post	No. of Posts found Justified and Recommended for Creation
1	2	3
1.	Chief Engineer	1
2.	Director	2
3.	Dy. Director	8
4.	Asstt. Director	6
5.	Asstt. Engineer	6
6.	Sr. Engg. Asstt.	4
7.	Sr. Technician	8
8.	Technician	4
9.	Draftsman Gr. I	1
10.	Draftsman Gr. II	1
11.	Ferro Printer/Photocopier Operator	4
12.	Librarian (Jr.)	1
13.	Library Attendent	1
14.	Admn. Officer	1
15.	Head Clerk/Accountant	1

1	2	3
16.	Sr. PA	1
17.	Steno Gr. (C)	2
18.	Steno Gr. (D)	8
19.	U.D.C.	5
20.	L.D.C.	7
21.	Helper	3
22.	Security Guards	8
23.	Peon	12
24.	Farash	4
25.	Motor Driver	3
26.	Safaiwala	10
27.	Caretaker	2
28.	Hostel Attendent	4
29.	Telephone Operator	1
30.	Daftry	2
31.	Storekeeper (Sr.)	1
32.	Storekeeper (Jr.)	1

ENGG. STAFF. REQUIREMENT (UPTO MARCH 1999)

1. Projects commissioned without staff [St.-2, HPTs (DD II)-3, LPTs-13, E/S-5, Others-21]	840
2. Projects commissioned with truncated staff sanction [St.-4, HPT (DDI)-5, LPTs-203 Others-17]	1837
3. Projects ready for commissioning for which staff sanctions are not available [St-4, HPT (DDI)-2, DMC-32, LPTs-52]	975
4. Projects ready for commissioning for which truncated staff sanction are available (DMC-20, LPTs-9)	143
5. Projects likely to be completed during 1998-99 for which staff sanctions are not available [St.-9, HPT (DDI)-3, HPTs (DII)-23, E/S.-8, LPTs-123]	2042
6. Projects likely to be completed during 1998-99 for which truncated staff sactions are available (HPT-1, LPTs-6)	55
Total	5892

DOORDARSHAN NETWORK IN TSP DISTRICTS (AS ON 15.6.98)

- I. All TSP districts are covered by TV service fully/partially.
- II. TV transmitters and studios presently functioning in TSP districts.

Studios	10
HPTs	19
LPTs	249
VLPTs	50
Transposers	3
	<hr/>
	321
	<hr/>

- III. Projects under implementation in TSP districts

Studios	10
HPTs	30
LPTs	64
VLPTs	29
Transposers	1
	<hr/>
	124
	<hr/>

- IV. Projets proposed (approved locations) in TSP districts.

Studios	2
HPTs	25
LPTs	2
VLPTs	23
	<hr/>
	52
	<hr/>

- V. IX Plan proposed outlay—Rs. 1836 crores
(Cap. 1594 crores Rev. 242 crores) TSP
component 12.69%
- VI. Total number of transmitters
commissioned in the country
during VIII Plan period 386
- VII. Number of transmitters commissioned
in TSP districts during VIII Plan
period (Out of above 386) 116

TV PROJECTS IN TRIBAL DISTRICTS

(as on 15.6.1998)

State/District	Existing	Under Imple.
1	2	3
A&N Islands		
Nicobars	LPT Car Nicobar VLPT Campbel Bay VLPT Great Nicobar VLPT Katchal VLPT Nancowry	
AndhraPradesh		
Adilabad	LPT Adilabad LPT Belampally LPT Nirmal	LPT Bhainsa LPT Sirpur
East Godavari	HPT Rajamundry (Int.) LPT Amalapuram LPT Kakinada LPT Tuni	HPT Rajamundry (Pmt.)
Khammam	LPT Bhadrachalam LPT Khmmam LPT Kothagudam LPT Madhira LPT Yellandu	

1	2	3
Srikakulam	LPT Mandassa LPT Srikakulam VLPT Ichapuram VLPT Seetampetta	LPT Tekkali
Visakhapatnam	HPT Vishakhapatnam LPT Visakhapatnam VLPT Chintapalli VLPT Paderu	
Vizianagaram	VLPT Parwatipuram	LPT Bobbili
Warangal	LPT Warangal	St. Warangal HPT Warangal LPT Pasra
West Godavari	LPT Bheemadolu LPT Bheemavaram	
Assam		
Barpetta		— —
Bongaigaon	LPT Bongaigaon	
Cachar	St. Silchar HPT Silchar LPT Silchar (DD II)	HPT Silchar (DD II)

1	2	3
Darrang	—	—
Dhemaji	—	—
Dhubri	LPT Dhubri LPT Hatsinghimari	
Dibrugarh	St. Dibrugarh HPT Dibrugarh LPT. Dibrugarh (DD II)	
Goalpara	LPT Goalpara	
Golaghat	LPT Golaghat	LPT Bokakhat
Hailakandi	—	—
Jorhat	LPT Jorhat	
Kamrup	St. Guwahati HPT Guwahati LPT Guwahati (DD II) Xeer Guwahati	HPT Gwahati (DD II) Xeer Guwahati
Karimganj	—	—
Kokrajhar	LPT Kokrajhar	

1	2	3
Lakhimpur	LPT North Lakhimpur	
Marigaon	—	—
Nagaon	LPT Hojai LPT Lunding LPT Nagaon	
Nalbari	—	—
Sibsagar	LPT Nazira LPT Sonari	
Sonitpur	LPT Gohpur LPT Tezpur	
Tinsukia	LPT Margherita LPT Tinsukia VLPT Digboi	
Bihar		
Deoghar	LPT Deoghar	
Dumka	LPT Dumka	
Godda	LPT Godda	
Gumla	LPT Gumla VLPT Simdega	

1	2	3
Lohardaga	LPT Lohardaga	
Palamu	St. Daltonganj HPT Daltonganj	VLPT Garewa
Pashchimi Singhbhum	LPT Chaibasa LPT Noamundy LPT Saraikela	
Purbi Singhbhum	LPT Ghatshila LPT Jamshedpur	HPT Jamshedpur LPT Mushabani
Ranchi	St. Ranchi HPT Ranchi	St. Ranchi (Aug.)
Sahibganj		LPT Barharwa
Chandigarh		
D&N Haveli		
Daman & Diu		
Daman		
Diu	LPT Daman LPT DIU	
Delhi		

1	2	3
Gujarat		
Banas Kantha	LPT Ambaji LPT Bhabbar LPT Deesa LPT Palanpur LPT Tharad	LPT Radhanpur
Bharuch	LPT Amod LPT Bharuch LPT Dediapara LPT Kevadiya Colony VLPT Netrang VLPT Sagwara	LPT Jhagadia LPT Rajpipla
Panch Mahals	LPT Devgadh-Baria LPT Dohad LPT Godhara LPT Sanjeli	LPT Lunawada
Sabar Kantha	LPT Ider LPT Shamlaji	LPT Modasa
Surat	LPT Kosamba LPT Mangrol (Surat) LPT Songarh LPT Surat VLPT Kakrapar	HPT Surat LPT Vyara

1	2	3
The Dangs	LPT Ahwa	
Vadodara	LPT Chhota Udaipur LPT Vadodara	HPT Vadodara
Valsad	LPT Dandi LPT Navsari LPT Valsad	LPT Dharampur LPT Umargaon
Haryana		
HP		
Chamba	VLPT Bharmour VLPT Chamba VLPT Holi	VLPT Chauri Khas VLPT Dalhausi VLPT Tissa
Kinnaur	VLPT Kalpa	VLPT Nichar
Lahul & Spiti	VLPT Jahalma VLPT Keylong	VLPT Kaja VLPT Udaipur

1	2	3
J&K		
Karnataka		
Chikmagalur	LPT Chikmagalur LPT Mudigere	LPT Koppa
Dakshin Kannad	LPT Bantwal LPT Mangalore LPT Puttur LPT Udipi	HPT Mangalore LPT Belthangadi VLPT Sulya
Kodagu	LPT Medikeri	
Mysore	LPT Mysore	HPT Mysore
Kerala		
Ernakulam	HPT Cochin LPT Cochin (DD II)	HPT Cochin (DD II)
Idukki	LPT Idukki LPT Thodupuzha VLPT Devikolam	
Kannur	LPT Cannanore LPT Tellicherry	HPT Cannanore LPT Cannanore (DD II)

1	2	3
Kasaragod	LPT Kanhangarh LPT Kasaragod	
Kollam	LPT Punalur	LPT Kottarakkara
Kozhikode	HPT Calicut (Int.) LPT Calicut (DD II)	ST. Calicut HPT Calicut (PMT.)
Malappuram	LPT Malappuram	LPT Manjeri
Palakkad	LPT Attappadi LPT Palghat LPT Shoranur	
Pathanamteitta	LPT Adoor LPT Pathanamthitta	
Thiruvananthapuram	St. Trivandrum HPT Trivandrum	HPT Trivandrum (DD II)
	LPT Trivandrum (DD II)	
Wayanad	LPT Kalpetta	
Lakshadweep		

1	2	3
Maharashtra		
Ahmadnagar	LPT Ahmednagar LPT Sangamner	
Amravati	LPT Achalpur LPT Amravati LPT Chandur LPT Morshi VLPT Chikaldhara	LPT Daryapur VLPT Tivsa
Chandrapur	LPT Brahmapuri LPT Chandrapur	HPT Chandrapur VLPT Chimur VLPT Sindewahi
Dhule	LPT Dhule LPT Nandurbar LPT Navapur LPT Shahad LPT Shirpur	LPT Dhadgaon VLPT Pimpalner-Sakri
Godchiroli	LPT Aheri LPT Garhchiroli LPT Sironcha	LPT Bhamragai VLPT Kurkhera

1	2	3
Jalgaon	LPT Amalner LPT Bhusawal LPT Jalgaon	HPT Jalgaon LPT Raver
Nanded	LPT Diglur LPT Kinwat LPT Nanded VLPT Bhokar	LPT Dharmabad
Nashik	LPT Malegaon LPT Marwad LPT Nashik	LPT Satana
Pune	HPT Pune VLPT Junnar	St. Pune
Thane	VLPT Badlapur	
Yavatmal	LPT Pusad LPT Wani LPT Yavatmal	LPT Pandharkawada LPT Umarkhed

1	2	3
Manipur		
Chandel	VLPT Chandel VLPT Moreh	
Churachandpur		HPT Churachandpur
Senapati	VLPT Senapati	VLPT Kangpokpi
Tamenglong Ukhrul	— LPT Ukhrul	—
Meghalaya		
Mizoram		
MP		
Balaghat	LPT Balaghat LPT Malanjhand	
Bastar	HPT Jagdalpur LPT Bailadilla LPT Kanker LPT Narayanpur	ST. Jagdalpur
	VLPT Bijapur VLPT Kondagaon VLPT Kokireda VLPT Pakhanjore	LPT Konta
		VLPT Modakpal

1	2	3
Betul	LPT Betul	LPT Multai
Bilaspur	LPT Bilaspur LPT Korba LPT Sakti	LPT Champa LPT Kharod LPT Pandaria LPT Pendra Road
Chhindwara	LPT Chhindwara VLPT Parasia	
Dhar		LPT Kukshi
Durg	LPT Rajhara Jharandili	
East Nimar	LPT Burhanpur LPT Khandwa	
Hoshangabad	LPT Harda LPT Itarsi LPT Panchmarhi	LPT Piparia
Jhabua	LPT Alirajpur LPT Jhabua	

1	2	3
Mandla	LPT Mandla	
Morena	LPT Bijaipur LPT Kelaras LPT Sheopur	
Raigarh	LPT Raigarh VLPT Jashpurnagar	VLPT Patealgaon VLPT Sarangarh
Raipur	ST. Raipur HPT Raipur	HPT Raipur (DD II)
Rajnandgaon	LPT Dungargarh	
Ratlam	LPT Jaora LPT Ratlam	
Seoni	LPT Seoni	LPT Lakhnadon
Shahdol	LPT Shahdol	HPT Shahdol
Sidhi	LPT Sidhi LPT Singrauli VLPT Singrauli	

1	2	3
Surguja	LPT Ambikapur LPT Kurasia LPT Manindergarh	HPT Ambikapur
West Nimar	LPT Khargaon	LPT Badwani LPT Sindhwa
Nagaland		
Orissa		
Baleshwar	LPT Baleshwar LPT Baliapal LPT Bhadrak	HPT Baleshwar
Ganjam	LPT Berhampur LPT Bharjanagar LPT Kabisuryanagar LPT Parlakhemundi	HPT Berhampur LPT Chikiti LPT Mohana
Kalahandi	HPT Bhawanipatna LPT Nuapara VLPT Thuamal Rampur	St. Bhawanipatna LPT Khariar VLPT Jayapatna VLPT Kalampur VLPT Koksara VLPT Lanjigarh

1	2	3
Kendujhar	LPT Anandpur LPT Joda LPT Keonjhar VLPT Bada Barbil	
Koraput	LPT Jeypore LPT Koraput LPT Kotpad LPT Malkangiri LPT Navarangpur LPT Padmapuram LPT Rayagada LPT Umarkot	LPT Padua LPT Simliguda VLPT Chitrakonda VLPT Kashipur VLPT Machhkund
	Xeer Sunabeda	
Mayurbhanj	LPT Baripada LPT Rairangpur	LPT Karanja VLPT Simlipalgarh
Phulabani	LPT Baligurha LPT Boudh LPT G. Udaigiri LPT Phulbani	
Sambalpur	St. Sambalpur HPT Sambalpur	HPT Sambalpur HPT Sambalpur (DD II)
	LPT Bargarh	

1	2	3
Orissa	LPT Brajrajnagar LPT Deogarh LPT Kuchinda LPT Padampur LPT Redhakhhol LPT Sambalpur (DD II) LPT Sohela VLPT Barpalli	VLPT Paikamal
Sundargarh	LPT Bonai LPT Rourkela LPT Sundergarh	LPT Birmitrapur LPT Rajgangpur
	VLPT Rourkela (DD II)	
Pondicherry		
Punjab		
Rajasthan		
Banswara	LPT Banswara	LPT Kushalgarh
Chittaurgarh	LPT Bansi LPT Bari Sadri LPT Chittaurgarh LPT Pratapgarh VLPT Rawatbhata	
Dungarpur	LPT Dungarpur	LPT Sagwara
Sirohi	LPT Mt. Abu LPT Sirohi	

1	2	3
Udaipur	LPT Kesriaji LPT Nathdwara LPT Salumber LPT Udaipur LPT Vallabhagar	ST Udaipur
	VLPT Amet VLPT Bhim VLPT Deogarh VLPT Kumbhagarh VLPT Zawar Mines	
Rajasthan		VLPT Kotra
Sikkim		
North Distt.	VLPT Mangan	
Tamil Nadu		
Dharmapuri	LPT Dharmapuri LPT Krishnagiri	LPT Denkanikotta
North Arcot Ambedkar	LPT Arani LPT Arcot LPT Gudiyatam LPT Tirupattur LPT Vaniyambadi LPT Vellore	LPT Ambur LPT Cheyyar LPT Peranampet

1	2	3
Salem	LPT Attur LPT Salem VLPT Vazapadi	
South Arcot	LPT Cuddalore LPT Neyveli LPT Tindivanam LPT Villupuram	LPT Chidambaram LPT Kallakuruchi VLPT Gingee
Tiruchchirappalli	LPT Trichchirappalli	
Tiruvannamalai S.	LPT Tiruvannamalai	LPT Vandavast
Tripura		
North Tripura	LPT Kailasahar	LPT Ambassa LPT Kailasahar (DD II)
	VLPT Dharmanagar	
South Tripura		LPT Amarapur LPT Jolaibari
	Xeer Bellonia	
West Tripura	ST. Agartala HPT Agartala	
	LPT Agartala (DD II)	HPT Agartala (DD II) LPT Teliamura

1	2	3
UP		
Kheri	LPT Lakhimpur	HPT Lakhimpur
West Bengal		
Bankura	—	—
Bardhaman	HPT Asansol	HPT Asansol (DD II)
	LPT Bardhaman LPT Kalna LPT Rayna	
Birbhum	St. Shantiniketan (Int.) LPT Shantiniketan	St. Shantiniketan HPT Shantiniketan
Darjiling	HPT Kurseong LPT Darjiling LPT Kalimpong	
Hugli	—	—
Jalpaiguri	LPT Alipurduar	St. Jalpaiguri
Maldah	LPT Maldah	
Medinipur	LPT Contai LPT Jhargram LPT Kharagpur LPT Medinipur	HPT Kharagpur
	VLPT Egra	LPT Garhbeta

1	2	3
Murshidabad	HPT Murshidabad	HPT Murshidabad (DD II)
	LPT Farakka LPT Murshidabad (DD II)	
North 24 Parganas	—	—
Puruliya	LPT Puruliya	
	VLPT Jhalda	LPT Balrampur
		VLPT Baghmandi
South 24 Parganas	LPT Basanti LPT Bishnupur	
West Dinajpur	LPT Balurghat	HPT Balurghat

APPENDIX-I

MINUTES OF THE FIFTH SITTING OF THE COMMITTEE ON COMMUNICATIONS (1998-99)

The Committee met on Tuesday, the 16th June, 1998 from 11.00 hrs. to 13.30 hrs. in Committee Room 'B', Parliament House Annexe, New Delhi.

PRESENT

Shri Somnath Chatterjee — *Chairman*

MEMBERS

Lok Sabha

2. Shri Jay Krishna Mandal
3. Shri K.L. Sharma
4. Shri Mahesh Kumar Mithabhai Kanodia
5. Shri Nakli Singh
6. Shri Rajveer Singh
7. Shri Baijnath Rawat
8. Shri Harpal Singh Sathi
9. Smt. Sheela Gautam
10. Shri K. Asungba Sangtam
11. Shri Santilal Parshotamdas Patel
12. Shri Surendra Prasad Yadav (Jhanjharpur)
13. Shri Mahendra Baitha
14. Shri Balasaheb Vikhe Patil
15. Shri Surender Singh

Rajya Sabha

16. Smt. Veena Verma
17. Shri Moolchand Meena
18. Shri K. Kalavenkata Rao
19. Shri Kartar Singh Duggal

SECRETARIAT

1. Shri P.D.T. Achary — *Joint Secretary*
2. Shri S.K. Sharma — *Deputy Secretary*
3. Shri Ashok Balwani — *Assistant Director*

REPRESENTATIVES OF MINISTRY OF INFORMATION & BROADCASTING

1. Sh. P.G. Mankad, Secretary
2. Sh. S.S. Gill, C.E.O. Prasar Bharati
3. Sh. V.K. Majotra, Additional Secretary
4. Sh. S.K. Naik, Addl. Secy. & Fin. Adv.
5. Sh. K.S. Sarma, Joint Secretary (B)
6. Dr. O.P. Kajriwal, D.G. Air
7. Sh. H.M. Joshi, Engineer-in-Chief
8. Sh. N.J. Krishna, D.G. DAVP
9. Sh. S. Narendra, P.I.O., PIB

2. At the outset, the Chairman welcomed the Secretary, Ministry of Information and Broadcasting and officials accompanying him.

3. The Committee sought certain clarifications on the issues relating to the Demands for Grants for 1998-99 (Demand No. 56) as well as points arising out of the written replies to the questionnaire furnished by the Ministry on Demands for Grants 1998-99.

4. A verbatim record of the sitting has been kept.

5. The Chairman thanked the officials for furnishing valuable information to the Committee and for free and frank views given on various points raised by the Members.

The Committee then adjourned.

APPENDIX-II

MINUTES OF THE SIXTH SITTING OF THE COMMITTEE ON COMMUNICATIONS (1998-99)

The Committee sat on Thursday, the 18th June, 1998 from 11.00 hrs. to 13.00 hrs. in Committee Room No. '53', Parliament House, New Delhi.

PRESENT

Shri Somnath Chatterjee — *Chairman*

MEMBERS

Lok Sabha

2. Shri Mahendra Baitha
3. Shri M. Durai
4. Shri Giridhar Gamang
5. Smt. Sheela Gautam
6. Shri T. Govindan
7. Shri Jay Krishna Mandal
8. Shri Santilal Parshotamdas Patel
9. Shri Baijnath Rawat
10. Shri Chandrashekhar Sahu
11. Shri K. Asungba Sangtam
12. Shri Harpal Singh Sathi
13. Shri K.L. Sharma
14. Dr. Chhatrapal Singh
15. Shri Nakli Singh
16. Shri Rajveer Singh
17. Shri Surender Singh
18. Shri Braja Kishore Tripathy

Rajya Sabha

19. Shri Kartar Singh Duggal
20. Shri K. Rahman Khan
21. Shri R. Margabandu
22. Shri K. Kalavenkata Rao
23. Smt. Veena Verma

SECRETARIAT

1. Dr. A.K. Pandey — *Additional Secretary*
2. Shri P.D.T. Achary — *Joint Secretary*
3. Shri S.K. Sharma — *Deputy Secretary*
4. Shri Ashok Balwani — *Assistant Director*
5. Shri Bhupesh Kumar — *Assistant Director*

REPRESENTATIVES OF MINISTRY OF INFORMATION & BROADCASTING

1. Sh. P.G. Mankad, Secretary
2. Sh. S.K. Naik, Addl. Secy. & Fin. Adv.
3. Sh. K.S. Sarma, Joint Secretary (B)
4. Sh. M.J. Joseph, CCA
5. Sh. Pravin Srivastava, Director (BP)
6. Shri S.S. Gill, CEO
7. Sh. O.P. Kejriwal, DG-AIR
8. Sh. H.M. Joshi, Engineer-in-Chief DDN

2. At the outset the Chairman welcomed the Secretary, Ministry of Information and Broadcasting and officials accompanying him.

3. The Committee sought further clarifications on the Demands for Grants for 1998-99 relating to Broadcasting services (Demand No. 57) as well as the points arising out of the written replies to the questionnaire furnished by the Ministry on Demands for Grants

1998-99. The representatives of the Ministry replied to the points raised by the Committee.

4. The Chairman thanked the officials of the Ministry for their co-operation in expressing their views frankly on the points raised by the Members.

5. A verbatim record of the sitting has been kept.

The Committee then adjourned.

APPENDIX-III

MINUTES OF THE FIRST SITTING OF THE SUB-COMMITTEE 'C' OF COMMITTEE ON COMMUNICATIONS (1998-99)

The Sub-committee sat on Tuesday, the 30th June, 1998 from 11.30 hrs. to 13.30 hrs. in Committee Room No. '62', Parliament House, New Delhi.

PRESENT

MEMBERS

1. Shri K.L. Sharma — *Convener*
2. Shri Giridhar Gamang — *Alternate Convener*
3. Smt. Nishaben Amarsinhbhai Chaudhari
4. Shri Santilal Parshotamdas Patel
5. Shri Bajinath Rawat
6. Shri Harpal Singh Sathi
7. Shri Nakli Singh
8. Shri Braja Kishore Tripathy
9. Shri Kartar Singh Duggal
10. Shri Raj Babbar

SECRETARIAT

1. Shri P.D.T. Achary — *Joint Secretary*
2. Shri S.K. Sharma — *Deputy Secretary*
3. Shri Ashök Balwani — *Assistant Director*
4. Shri Bhupesh Kumar — *Assistant Director*

2. The Sub-committee considered the Draft Report on Demands for Grants 1998-99 relating to Ministry of Information and Broadcasting and approved the same with some modifications/additions as shown in the enclosed Annexure.

The Sub-committee then adjourned.

Page No.	Para No.	Line No.	Amendments/Modifications
1	2	3	4
5	10	4-5	Add: "In the case of Doordarshan against the proposed outlay of Rs. 60551.60 lakh a sum of Rs. 44940.00 lakh has been approved. Similarly in the case of Photo Division outlay proposed was Rs. 95 lakh and approved outlay is Rs. 76.00 lakh. In the case of Films Division Rs. 525.00 lakh has been approved against the proposal of Rs. 924 lakh."
6	12	12	Add: "The Committee, therefore, strongly recommends that more Budgetary allocation be made available to the Ministry to take up important schemes."
11	31	4	For: "Whatever may be the reasons?" Read: "The reasons that building plans could not be finalised and approved during the plan period is hardly convincing."
12	37	4	Add: "Which was granted in October, 1997."

1	2	3	4
20	62	2	Add: "However, the Committee feels that there in the present context there is an urgent need to open more PIB offices particularly in remote and border areas to counter propaganda effectively."
21	64	1	Add: "One Branch Office at Shillong, two office-cum-information centres at Kohima and Imphal and an information centre at Aizawl."
21	69		Add at the end: "In view of the spread of Doordarshan Kendras all over the country, the Committee also recommends that Directorate of Field Publicity should have better interaction with Doordarshan Kendras for effective publicity".
23			<p data-bbox="560 1157 951 1256"><i>"Recommendation about Film and Television Institute of India, Pune".</i></p> <p data-bbox="560 1300 951 1605">"In view of severe shortage of trained personnel to man Doordarshan Kendras and production of films, the Committee, strongly recommends that more funds be provided to FTII, Pune so that it can increase intake of students for various courses."</p>

1	2	3	4
32	90	4, 5, 6	<p>Add:</p> <p>“The progress of implementation of projects should be strictly monitored and responsibility fixed for not achieving the targets.”</p>
42	117	1&21	<p>Add: “The Committee has also received suggestions and representations from Members of Parliament and public to make improvements in the working of Electronic Media.</p> <ul style="list-style-type: none"> <li data-bbox="605 802 947 964">(i) More news bulletins in regional language should be introduced to be telecast for border, hilly and remote areas. <li data-bbox="596 990 947 1259">(ii) The AIR/DD Kendras should be strengthened and better equipped for compilation and telecast of international news and specific allocations of funds made for that purpose. <li data-bbox="591 1286 947 1447">(iii) The timing of news should not be changed for the sake of telecast of live matches and advertisements. <li data-bbox="591 1474 947 1598">(iv) There should be proportionate relationship between advertisements and programmes.

1	2	3	4
			<p>(v) Programmes should be reviewed and upgraded periodically.</p> <p>(vi) In FM Channel, regular staff should be given chance to manage and operate it.</p> <p>(vii) Wasteful expenditure should be identified and checked. Artists should be provided staff cars instead of giving taxi fare.</p> <p>(viii) Specific Funds should be earmarked for tribal area schemes.</p>

APPENDIX-IV

MINUTES OF THE TENTH SITTING OF THE COMMITTEE ON COMMUNICATIONS (1998-99)

The Committee sat on Monday, the 13th July, 1998 from 15.00 hrs. to 16.00 hrs. in Committee Room 'C', Parliament House Annexe, New Delhi.

PRESENT

Shri Somnath Chatterjee — *Chairman*

MEMBERS

Lok Sabha

2. Shri Mahendra Baitha
3. Shri Giridhar Gamang
4. Smt. Sheela Gautam
5. Shri T. Govindan
6. Shri Jay Krishna Mandal
7. Shri Santilal Parshotamdas Patel
8. Shri Balasaheb Vikhe Patil
9. Shri Bajjnath Rawat
10. Shri K. Asungba Sangtam
11. Shri Krishan Lal Sharma
12. Dr. (Smt.) Prabha Thakur

Rajya Sabha

13. Shri K. Rahman Khan
14. Shri R. Margabandu
15. Smt. Veena Verma

SECRETARIAT

1. Shri P.D.T. Achary — *Joint Secretary*
2. Shri S.K. Sharma — *Deputy Secretary*
3. Shri Ashok Balwani — *Assistant Director*
4. Shri Bhupesh Kumar — *Assistant Director*

2. The Committee took up for consideration the following Draft Reports:

- (i) Draft Report on Demands for Grants 1998-99 relating to Department of Telecommunications.
- (ii) Draft Report on Demands for Grants 1998-99 relating to Department of Posts.
- (iii) Draft Report on Demands for Grants 1998-99 relating to Ministry of Information and Broadcasting.

3. *** *** *** ***

4. The Committee adopted the Draft Reports relating to Department of Posts and Ministry of Information and Broadcasting without any modification.

5. The Committee then authorised the Chairman to finalise and present/lay the Reports in both the Houses of Parliament.

The Committee then adjourned.